

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ARBA/0000016/2020	M/S. H.M CONSTRUCTION CO. VS THE CHIEF GENERAL MANAGER (ED) OF GRID CORPORATION OF INDIA LTD.	S.S.RAO VS	// ()
2	BLAPL/0008676/2020	BINATA MUNDARY VS STATE OF ODISHA	JATESWAR NAYAK VS	BISRA /80 /2020 () //
3	BLAPL/0008677/2020	SURESH CHANDRA PRADHAN @ BABULA VS STATE OF ODISHA	AJIT KUMAR ROUT VS	ASKA /569 /2020 () //
4	BLAPL/0008678/2020	GANESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /377 /2020 () //
5	BLAPL/0008679/2020	KUMBHUSI GIRI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GARBANDHA /41 /2020 () //
6	BLAPL/0008680/2020	NASSURDDIN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /137 /2020 () //
7	BLAPL/0008681/2020	LIPUN KUMAR SASMAL VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL SADAR /225 /2020 () //
8	BLAPL/0008682/2020	SIPU @ PRIYARANJAN PATRA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	RAJKANIKA /279 /2020 () //
9	BLAPL/0008683/2020	SUDARSHAN DALEI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /109 /2020 () //
10	BLAPL/0008684/2020	RAJKISHORE DALEI @ RAJKISHORE DALAI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /109 /2020 () //
11	BLAPL/0008685/2020	BAJIA @ PRAMOD @ PRADEEP BEHERA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /93 /2020 () //

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12	BLAPL/0008686/2020	RANJAN@RAJENDRA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	ABHAYACHANDPUR /53 /2020 () //
13	BLAPL/0008687/2020	NIRANJAN MALIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
14	BLAPL/0008688/2020	BAPI @ CHANDAN BARAL VS STATE OF ODISHA	M.R.DHAL VS	PIPLI /265 /2020 () //
15	BLAPL/0008689/2020	PRADEEP SUNA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	AINTHAPALI /183 /2019 () //
16	BLAPL/0008690/2020	RAMA CHANDRA BEHERA VS STATE OF ODISHA	SUSIL KU. PATNAIK VS	BONAI /51 /2019 () //
17	BLAPL/0008691/2020	SANJEEB KHATUA @ SANJIB KHATUA VS STATE OF ODISHA	UMAKANTA BARIK VS	BALLIGUDA /111 /2020 () //
18	BLAPL/0008692/2020	GUHIA@ TARUNA NAYAK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANKADAHAD /121 /2020 () //
19	BLAPL/0008693/2020	RAHUL CH NAYAK VS STATE OF ODISHA	L.BHUYAN VS	TURUMUNGA /84 /2019 () //
20	BLAPL/0008694/2020	CHEMA @ CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	L.BHUYAN VS	RAMACHANDAPUR /59 /2020 () //
21	BLAPL/0008695/2020	KISHOR SHARMA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KHAPRAKHOL /225 /2020 () //
22	BLAPL/0008696/2020	MANBODH GOND @ MANBAT VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /152 /2020 () //
23	BLAPL/0008697/2020	AKULA BALA	UMAKANTA BARIK	UMERKOTE /112 /2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008698/2020	SUKA @ SUKADEV KUMAR	SIDDHARTH PRASAD MISHRA	BINIKA /237 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008699/2020	ANUSAYA SAHOO @ ANU	PRASANTA KUMAR PANDA	JAJPUR ROAD /339 /2020
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008700/2020	UDAYA CHAND	MANORANJAN PADHY	MATHILI /160 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008701/2020	SRIKANTA SAHU	AMIT KUMAR NATH	PURUNAKOTE /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008702/2020	RANJIT CHAMPIA	DEBASIS MISHRA	LAHUNIPADA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008703/2020	BARUNA NAHAK	SANJIB MOHANTY	RAMBHA (CHATRAPUR) /372 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008704/2020	LIPAN SAHOO	MILAN KANUNGO	CHAULIAGANJA /8 /2019
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008705/2020	BIKASH SA	JAGABANDHU SAHU	LOISINGHA(BOLANGIR) /205 /2020
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008706/2020	LAL BAHADUR DARJI @ DARJEE	DIPTI RANJAN BHOKTA	JEYPORE SADAR /66 /2015
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008707/2020	R. LALIE ACHARY	S.S.RAY -2	GOSANINUAGAM /141 /2020
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008708/2020	AKHILESH KUMAR SINGH	PARTHA SARATHI TRIPATHY	BANARAPAL /273 /2020
		VS	VS	()

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35	BLAPL/0008709/2020	STATE OF ODISHA DUSHMANTA@ JASHOBANTA @ JOSHOBANTA VS KANHU	VS	// BUDEN /87 /2020 ()
36	BLAPL/0008710/2020	STATE OF ODISHA ISAK PRADHAN	SIDDHARTH GOUTAM DAS VS	// PATTAPUR (ASKA) /234 /2019 ()
37	BLAPL/0008711/2020	STATE OF ODISHA KESHABA MAHAKUD	PARTHA SARATHI NAYAK VS	// MANAMUNDA /130 /2020 ()
38	BLAPL/0008712/2020	STATE OF ODISHA SILU DANGUA	ASHOK KUMAR PRADHAN VS	// JAGANNATHA PRASAD /104 /2020 ()
39	BLAPL/0008713/2020	STATE OF ODISHA SANI HARAKA	ARIJEET MISHRA VS	// BANDHUGOAN /66 /2020 ()
40	BLAPL/0008714/2020	STATE OF ODISHA KANHU CHARAN DAS	SURYA NARAYAN MISHRA VS	// KONARK /145 /2020 ()
41	BLAPL/0008715/2020	STATE OF ODISHA BHIMA MADHI	JUGALA KISHORE PANDA VS	// KALIMELA /123 /2020 ()
42	BLAPL/0008716/2020	STATE OF ODISHA RANJITA BISWAL	M.M.SWAIN VS	// CDA-II /87 /2020 ()
43	BLAPL/0008717/2020	STATE OF ODISHA GUNASAGAR DASH @ BUNTY	S.P.MOHANTY VS	// SOHELLA /184 /2020 ()
44	BLAPL/0008718/2020	STATE OF ODISHA PINKU NAIK	AMIT KUMAR NATH VS	// PARJANG /55 /2015 ()
45	BLAPL/0008719/2020	STATE OF ODISHA PRAMOD JANI	SAILABALA JENA VS	// POLASARA PS /217 /2020 ()
		STATE OF ODISHA		//

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46	BLAPL/0008720/2020	SANJAY DAS VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	SORO /339 /2020 () //
47	BLAPL/0008721/2020	BINAY SINGH VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	ORIENT /168 /2020 () //
48	BLAPL/0008722/2020	BABULI PATTNAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	DABUGAM /119 /2020 () //
49	BLAPL/0008723/2020	RINTU @ RANJAN MAJHI VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BALASORE TOWN /64 /2017 () //
50	BLAPL/0008724/2020	BIKRAM KISHORE MURMU VS STATE OF ODISHA	ARIJEET MISHRA VS	KARANJIA /38 /2020 () //
51	BLAPL/0008725/2020	K. MAHESWAR ACHARY @ MAHESWAR ACHARY @ JATIA VS STATE OF ODISHA	ARUN JATIA VS	PURI SADAR /323 /2020 () //
52	BLAPL/0008726/2020	NARENDRA SABAR VS STATE OF ODISHA	S.K.JOSHI VS	DHARMABANDHA PS /36 /2020 () //
53	BLAPL/0008727/2020	SK. KAMIRUDDIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /101 /2020 () //
54	BLAPL/0008728/2020	DHANASINGH DALAPATI VS STATE OF ODISHA	S.K.BHANJADEO VS	ANDIRAKANCHA /68 /2020 () //
55	BLAPL/0008729/2020	KAGAN CHARAN DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	RAGHUNATHPUR /99 /2019 () //
56	BLAPL/0008730/2020	LAKI @ KUNAL @ KUNU BARIK VS STATE OF ODISHA	SIDHARTHA DAS VS	BAISINGA /250 /2019 () //
57	BLAPL/0008731/2020	JAMINI KANTA JENA @ NAMINI JENA @ JULUS.P.DAS		TOMANDO /120 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008732/2020	DILLIP DAS	MANAS CHAND	BOUDH /246 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008733/2020	BISHNU KISHORE PRADHAN	JYOTIRMAYA SAHOO	KABISURYANAGAR (KODALA) /279 /2019
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008734/2020	BADGA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /35 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008735/2020	MUN@LUNA@BANSIDHAR JIRAI	JAGAJIT PANDA	BADAMPAHAD /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008736/2020	RATIKANTA JENA	ARIJEET MISHRA	BALIAPAL /135 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008737/2020	KABULA @ SANTOSH KUMAR SAHOO	AMULYA RATNA PANDA	DASPALLA /131 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008738/2020	BALARAM MUNDA	JASHOBANTA DASH	LAHUNIPADA /128 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008739/2020	SUDAM@ABHI@ABHAYA KHAN @ BILU KHAN	ANBHARATI DASH	BANARAPAL /104 /2017
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008740/2020	RAM CHANDRA MADKAMI @ RAMA	JUGALA KISHORE PANDA	KALIMELA /123 /2020
		VS	VS	()
		STATE OF ODISHA(HOME)		//
67	BLAPL/0008741/2020	BISHNUPADA PATRA	BIPLAB KUMAR DASH	BAISINGA /195 /2020
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008742/2020	HRUSIKESH ADABAR	RITURANJAN CHHOTARAY	PAIKMAL /92 /2020
		VS	VS	()

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69	BLAPL/0008743/2020	STATE OF ODISHA KANHA@KANHU@ GANGADHAR SETHY VS	CHANDRA LEKHA RAY VS	// PATTAMUNDAI /41 /2018 ()
70	BLAPL/0008744/2020	STATE OF ODISHA MAHARAJ MUNDA VS	BIJAYA KUMAR RAGADA VS	// K.BALANG /38 /2020 ()
71	CMAPL/0000258/2020	STATE OF ODISHA BRAJABANDHU BEHERA VS	A.K.HOTA VS	// () ()
72	CMP/0000658/2020	CHAIRMAN-CUM-MANAGING DIRECTOR, INDUSTRIAL DEVELOPMENT CORPORATION OF ORISSA/LTD. (IDCOL) SAILABALA PANDA VS	AMIT PRASAD BOSE VS	// () ()
73	CMP/0000659/2020	T.PRAKASH RAO PARIKHITA JENA VS	K.C.SARANGI VS	// () ()
74	CMP/0000660/2020	PRAVAT JENA KANAKALATA SAHU VS	D.P.MOHANTY VS	// () ()
75	CONTC/0005459/2020	PRAVAT CHANDRA DAS PRASANNA KUMAR SAHOO VS	ADV. VS	// () ()
76	CONTC/0005460/2020	SATYABRATA SAHU BIJAY KUMAR BAL VS	ADV VS	// () ()
77	CONTC/0005461/2020	DIRECTOR, DEPARTMENT OF HEALTH AND FAMILY WELFARE RAJKISHORE PANDA VS	ADV VS	// () ()
78	CONTC/0005462/2020	SATYABRATA SAHU ASIT KUMAR MAHAPATRA VS	ADV. VS	// () ()
79	CONTC/0005463/2020	SATYABRATA SAHU DUKHABANDHU BADHEI VS	ADV VS	// () ()
		SATYABRATA SAHU		//

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80	CONTC/0005464/2020	PRADIP KUMAR SENAPATI VS SATYABRATA SAHU	ADV. VS	// 0 //
81	CONTC/0005465/2020	TIRTHABASI PATEL VS SATYABRATA SAHU	ADV VS	// 0 //
82	CONTC/0005466/2020	DILLIP KUMAR CHOUDHURY VS SATYABRATA SAHU	ADV. VS	// 0 //
83	CONTC/0005467/2020	SARAT KUMAR PRADHAN VS SATYABRATA SAHU	ADV. VS	// 0 //
84	CONTC/0005468/2020	RAMACHANDRA CHHANDA VS SATYABRATA SAHU	ADV VS	// 0 //
85	CONTC/0005469/2020	DUTI KRISHNA PRADHAN VS SATYABRATA SAHU	ADV. VS	// 0 //
86	CONTC/0005470/2020	KALPANA MISHRA VS SATYABRATA SAHU	ADV VS	// 0 //
87	CONTC/0005471/2020	KALANDI CH.SATAPATHY VS SATYABRATA SAHU	ADV. VS	// 0 //
88	CONTC/0005472/2020	BISHNU PRIYA JENA VS SATYABRATA SAHU	ADV VS	// 0 //
89	CONTC/0005473/2020	DIPANKAR MUDULI VS PROFESSOR BHABENDRA BAISAKH	SUVASHISH PATTANAIAK VS	// 0 //
90	CONTC/0005474/2020	AMAR NATH PATRA VS SASWAT MISHRA	ADV VS	// 0 //
91	CONTC/0005475/2020	PRANABANDHU BARIK	ADV.	//

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		VS	VS	0
		SASWAT MISHRA		//
92	CONTC/0005476/2020	AMAR NATH MALLICK	ADV	//
		VS	VS	0
		SASWAT MISHRA		//
93	CONTC/0005477/2020	MUNINDRA KUMAR NAYAK	ADV.	//
		VS	VS	0
		SASWAT MISHRA		//
94	CONTC/0005478/2020	RAMESH PRASAD SWAIN	ADV.	//
		VS	VS	0
		D.K.SINGH		//
95	CONTC/0005479/2020	M/S.KRISHNA CHLORATE PVT.LTD.	ADV.	//
		VS	VS	0
		VINEET BHARDWAJ		//
96	CONTC/0005480/2020	GEETANJALI MALLICK	ADV.	//
		VS	VS	0
		DR.SRIBATSA NAYAK		//
97	CONTC/0005481/2020	KANHU CHARAN PRADHAN	ADV.	//
		VS	VS	0
		ASHOK KUMAR MINA		//
98	CONTC/0005482/2020	NIROJ KUMAR PATTNAIK	ADV.	//
		VS	VS	0
		RINKESH ROY		//
99	CONTC/0005483/2020	RABATIKANT KALET	ADV.	//
		VS	VS	0
		CIVIL JUDGE(SENIOR DIVISION),SONEPUR		//
100	CONTC/0005484/2020	KHIROD KUMAR SAHU	ADV	//
		VS	VS	0
		CIVIL JUDGE (SENIOR DIVISION), SONEPUR		//
101	CONTC/0005485/2020	SAMBHUNATH SAHU	ADV.	//
		VS	VS	0
		CIVIL JUDGE(SENIOR DIVISION),SONEPUR		//
102	CONTC/0005486/2020	MANOJ KUMAR AGARWALA	ADV	//
		VS	VS	0

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		BISWAJEET KESHARI DAS		//
103	CONTC/0005487/2020	LAMBODARA KARA	P.K.PATTANAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
104	CONTC/0005488/2020	SATYANANDA PADHAN	P.K.PATTANAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
105	CONTC/0005489/2020	CHUNGILAL BISWAL	P.K.PATTANAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
106	CONTC/0005490/2020	RADHESHYAM PADHAN	P.K.PATTANAYAK	//
		VS	VS	0
		SATYABRATA SAHU		//
107	CONTC/0005491/2020	PRAVAT BEHERA	ADV.	//
		VS	VS	0
		BALWANT SINGH		//
108	CONTC/0005492/2020	KULAMANI PAIKARAY	AUROVINDA MOHANTY	//
		VS	VS	0
		DEO RANJAN SINGH		//
109	CONTC/0005493/2020	PRATIMA MISHRA	AUROVINDA MOHANTY	//
		VS	VS	0
		DEO RANJAN SINGH		//
110	CONTC/0005494/2020	NARAYAN SAHOO	ADV	//
		VS	VS	0
		MAHENDRA PRATAP		//
111	CONTC/0005495/2020	JYOTIRMAYEE NAYAK	ADV.	//
		VS	VS	0
		PRADIPTA KUMAR MOHAPATRA		//
112	CONTC/0005496/2020	NILAKANTHA NAYAK	ADV	//
		VS	VS	0
		ANU GARH		//
113	CONTC/0005497/2020	CHITTARANJAN DAS	ADV.	//
		VS	VS	0
		ANU GARH		//

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114	CONTC/0005498/2020	BHAGIRATHI MOHARANA VS ANU GARH	ADV VS	// 0 //
115	CONTC/0005499/2020	PRASANNA KUMAR PRADHAN VS ANU GARH	ADV. VS	// 0 //
116	CONTC/0005500/2020	JUDHISTIR PANDA VS PRASANNA KUMAR BEHERA	LAXMI PRASAD DWIVEDY VS	// 0 //
117	CONTC/0005501/2020	NARENDRA KUMAR ROUL VS ASWINI MISHRA	ADV VS	// 0 //
118	CONTC/0005502/2020	NANDA KISHORE SWAIN VS SATYABRATA SAHU	ADV VS	// 0 //
119	CONTC/0005503/2020	ASHOK KUMAR MOHAPATRA VS SATYABRATA SAHU	ADV VS	// 0 //
120	CONTC/0005504/2020	BIRENDRA KUMAR BISWAL VS KRISHAN KUMAR	LAXMI PRASAD DWIVEDY VS	// 0 //
121	CONTC/0005505/2020	ANANTA CHARAN PANDA VS DEO RANJAN KUMAR SINGH	PRAFULLA KUMAR RATH VS	// 0 //
122	CONTC/0005506/2020	MUKUNDA MAJHI VS TAHASILDAR ATHAMALIK	ADV VS	// 0 //
123	CONTC/0005507/2020	SATYANARAYAN BISI VS COMMISSIONER OF EXCISE OF ODISHA, CUTTACK	ADV VS	// 0 //
124	CONTC/0005508/2020	BHASKAR CHANDRA PRADHAN VS COMMISSIONER-COM-SECRETARY OF THE SCHOOL AND MASS EDUCATION DEPT.	ADV. VS	// 0 //
125	CONTC/0005509/2020	GOURANGA CHARAN SWAIN	ADV	//

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		VS	VS	0
126	CONTC/0005510/2020	SATYABRATA SAHOO PRATAP CHANDRA PALAI	ADV.	//
		VS	VS	0
127	CONTC/0005511/2020	SATYABRATA SAHOO NABA KISHORE NAYAK	ADV	//
		VS	VS	0
128	CONTC/0005512/2020	SATYABRATA SAHOO ALOK KUMAR DAS	ADV.	//
		VS	VS	0
129	CONTC/0005513/2020	SATYABRATA SAHOO PURNA CHANDRA MALLICK	ADV	//
		VS	VS	0
130	CONTC/0005514/2020	SATYABRATA SAHOO ANURADHA JENA	ADV.	//
		VS	VS	0
131	CONTC/0005515/2020	ASWINI KUMAR MISHRA M/S.BHARAT MOTORS LTD.	ADV.	//
		VS	VS	0
132	CONTC/0005516/2020	SANTOSH KUMAR DAS SARAT CHANDRA MISHRA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
133	CONTC/0005517/2020	SECRETARY, HEALTH AND FAMILY WELFARE DEPARTMENT, BHUBANESWAR M/S.SHREE BHARAT MOTORS LTD.	ADV.	//
		VS	VS	0
134	CONTC/0005518/2020	SANTOSH KUMAR DAS SUJATARANI PATI	ADV	//
		VS	VS	0
135	CONTC/0005519/2020	PRADOSH KUMAR NAYAK BIPIN KUMAR NAYAK	ADV	//
		VS	VS	0
136	CONTC/0005520/2020	SANGRAMJIT NAYAK UMESH CHANDRA PRADHAN	ADV	//
		VS	VS	0

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137	CONTC/0005521/2020	SANGRAMJIT NAYAK SUREN BISHOYI VS	ADV VS	// // ()
138	CONTC/0005522/2020	SANGRAMJIT NAYAK NIRANJAN SAHU VS	ADV. VS	// // ()
139	CONTC/0005523/2020	SANGRAMJIT NAYAK NAROTTAM SAHOO VS	ADV. VS	// // ()
140	CONTC/0005524/2020	SANGRAMJIT NAYAK BINOD CHANDRA NAYAK VS	ADV VS	// // ()
141	CONTC/0005525/2020	SANGRAMJIT NAYAK RAJENDRANATH SAHU VS	ADV. VS	// // ()
142	CONTC/0005526/2020	SANGRAMJIT NAYAK BIRAJ PRADHAN @ BIRAJ KUMAR PRADHAN VS	ADV VS	// // ()
143	CONTC/0005527/2020	SANGRAMJIT NAYAK RABI CHANDRA DALABEHERA VS	ADV. VS	// // ()
144	CRLA/0000600/2020	SANGRAMJIT NAYAK SATYANANDA PATRA VS	BISWAJIT MOHAPATRA VS	// // /0 ()
145	CRLA/0000601/2020	STATE OF ODISHA MANOJ BEHERA @ OLLA VS	SUKANTA KUMAR DALAI VS	// // CUTTACK SADAR /467 /2020 ()
146	CRLA/0000602/2020	STATE OF ODISHA DAMODAR SAHU VS	BASANTA KUMAR DAS VS	// // KHALLIKOTE /201 /2014 ()
147	CRLMA/0000155/2020	STATE OF ODISHA MANASI DAS VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// // JATNI P.S. /372 /2020 () //

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	CRLMA/0000156/2020	JITENDRA PANGI VS STATE OF ODISHA	ADV. VS	BOIPARIGUDA /85 /2020 () //
149	CRLMA/0000157/2020	PANKAJ KUMAR SINGH VS STATE OF ODISHA	CHANDRALEKHA RAY VS	KHANTAPADA /316 /2020 () //
150	CRLMA/0000158/2020	PANKAJ KUMAR SINGH VS STATE OF ODISHA	CHANDRALEKHA RAY VS	KHANTAPADA /315 /2020 () //
151	CRLMC/0001673/2020	RANJAN BEHERA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	REMUNA /91 /2017 () //
152	CRLMC/0001674/2020	RUBI SWAIN VS STATE OF ORISSA	SUBAS CHANDRA DAS VS	MADHUPATNA /55 /2020 () //
153	CRLMC/0001675/2020	DAMAYANTI BISOYI VS BEBINA BISOYI	PRASANNA KUMAR MISHRA VS	PARLAKHEMUNDI /114 /2020 () //
154	CRLMC/0001676/2020	BANDANA CHHURA VS KAILASH CHANDRA CHHURA	SIDHARTHA DAS VS	/355 /2018 () //
155	CRLMC/0001677/2020	AKHILA MAHAPATRA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA(2) VS	SARANAKUL /21 /2016 () //
156	CRLMC/0001678/2020	BIBEKANANDA @ NIGAMANANDA BHUYAN VS BHIKARI CHARAN MANGULA	NAGEN KUMAR BARICK VS	/ /0 () //
157	CRLMC/0001679/2020	DHANESWAR NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	DORAGUDA PS /20 /2020 () //
158	CRLMC/0001680/2020	BANDANA CHHURA VS KAILASH CHANDRA CHHURA	SIDHARTHA DAS VS	/355 /2018 () //
159	CRLMC/0001681/2020	A.GOURI SHANKAR RAO	RAJIB LOCHAN PATTNAIK	ORKEL /209 /2019

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMC/0001682/2020	MOHD. ROUF @ SK. ROUF @ ROUF MOHAMMAD	ABHISIT KUMAR JENA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMC/0001683/2020	MANISH AGARWAL	YUVRAJ PAREKH	MALKANGIRI /401 /2020
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001515/2020	DAMAYANTI SWAIN	GYANENDRA KUMAR TRIPATHY	BONTH /80 /2020
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0001516/2020	PRADIPATA KUMAR SAHOO	TRILOCHAN PANIGRAHI	/ /0
		VS	VS	()
		GOVT. OF ODISHA		//
164	CRLMP/0001517/2020	S.VISHNUKANT PATRO	S.K.MOHANTY	BERHAMPUR TOWN /225 /2020
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMP/0001518/2020	JAYANTI GHADEI	M.R .MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMP/0001519/2020	TUNA NAYAK	MANOJ KUMAR PANDA	DARINGBADI /90 /2020
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMP/0001520/2020	PRIYABRATA MAHAPATRA	BIPLABA P.B. BHALI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
168	CRLMP/0001521/2020	PRATIVA MOHAPATRA	NIRAMAL KISHORE RATH	/ /0
		VS	VS	JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
		DILLIP KUMAR MOHAPATRA		IA/0000001/2019
169	CRLMP/0001522/2020	BASUDEBA PATRA	PARTHA SARATHI NAYAK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMP/0001523/2020	SATYA NARAYAN NAYAK	BYOMAKESH TRIPATHY	/ /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	CRLMP/0001524/2020	STATE OF ODISHA SUDAM BEHERA VS COMMISSIONERATE OF POLICE	BIJAYA KUMAR PARIDA 2 VS	// NAYAPALLI P.S. /297 /2020 ()
172	CRLMP/0001525/2020	BISWAJIT BEHERA VS STATE OF ODISHA	BIBHUDUTTA PANDA VS	// / /0 ()
173	CRLMP/0001526/2020	URMI NAYAK VS STATE OF ODISHA	A.K.DASH VS	// / /0 ()
174	CRLMP/0001527/2020	KANCHANABALA MALLICK VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// PATKURA /223 /2020 ()
175	CRLMP/0001528/2020	PUSPITA BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	// DHAULI PS /97 /2020 ()
176	CRLMP/0001529/2020	BUDURAM MALI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// / /0 ()
177	CRLMP/0001530/2020	RAMESWAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// / /0 ()
178	CRLMP/0001531/2020	SUNITA SAHOO VS STATE OF ODISHA	S.K.BHANJADEO VS	// KISSANNAGAR PS /142 /2020 ()
179	CRLMP/0001532/2020	MOHENDRA BEHERA VS STATE OF ODISHA	S.ROUT VS	// JAGATSINGPUR /257 /2020 ()
180	CRLMP/0001533/2020	PRAFULLA MALLICK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	// / /0 ()
181	CRLREV/0000457/2020	NILAMBAR BIDIKI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// KASINAGAR /30 /2013 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	CRLREV/0000458/2020	RUKSANA KHATUN VS STATE OF ODISHA	TARAPRASAD MOHAPATRA VS	KARANJIA /10 /2020 0 //
183	FAO/0000706/2020	MANAGING COMMITTEE OF DHARROPANI HIGH SCHOOL VS STATE OF ODISHA	H.SENODINAYAK VS	// 0 //
184	MACA/0000764/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED VS AJAYA KUMAR DAS	ANURAG KUMAR VS	// 0 //
185	MACA/0000765/2020	SABITA DAS VS BISWAJIT MOHANTY	DEBARAJ MOHANTY VS	// 0 //
186	MACA/0000766/2020	THE ORIENTAL INSURANCE COMPANY LTD. VS RANU BEHERA	G.P.DUTTA VS	// 0 //
187	MACA/0000767/2020	ORIENTAL INSURANCE COMPANY LTD. VS RADHARANI BEHERA	G.P.DUTTA VS	// 0 //
188	RSA/0000208/2020	UTTAM MOHARANA VS CHANDRAMANI MOHARANA	SAMARENDRA PATTANAİK VS	// 0 //
189	TRP(C)/0000208/2020	BEBINA BISOYI VS KHIREDESWAR BISOYI	SOUBHAGYA KUMAR DASH VS	// 0 //
190	WA/0000720/2020	SUJATA ROUT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
191	WP(C)/0033209/2020	SABYASACHI MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS	// 0 //
192	WP(C)/0033210/2020	SANTOSH KUMAR PANDA VS UNION OF INDIA	M/S.PRAFULLA KU.RATH, A.BEHERA, S.K.BEHERA, P.NAYAK, S.DAS, S.RATH SUBHRANSU BHUSAN MOHANTY VS	// 0 //
193	WP(C)/0033211/2020	PURIKAR MAHANTA	BISWAJIT JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0033212/2020	BASANTA KUMAR SAHOO	BISWAJIT JENA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0033213/2020	KALANDI CHARAN DAS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0033214/2020	M/S LEKCON INFRASTRUCTURE PVT. LTD.	N.SAHANI	//
		VS	VS	0
		PRINCIPAL SECRETARY, DEPT OF R AND DM		//
197	WP(C)/0033215/2020	JITENDRA KUMAR DALAI	DIGAMBAR SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0033216/2020	SOUMYA NANDAN KHUNTIA	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
		THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK		//
199	WP(C)/0033217/2020	SWAGAT RATH	S.C.CHOUDHURY	//
		VS	VS	0
		SWATI KIRAN RATH		//
200	WP(C)/0033218/2020	LATA NAIK	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0033219/2020	ASIMA MANJARI DASH	SARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0033220/2020	BIJAYA KUMAR ROUT	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0033221/2020	JAMBESWAR KHUNTIA	AMIT KUMAR SAA	//
		VS	VS	0
		UNION OF INDIA		//
204	WP(C)/0033222/2020	TRILOCHAN BARAL	AMIT KUMAR SAA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0033223/2020	UNION OF INDIA HAZARU SARANGI VS	TRILOCHAN NANDA VS	// // 0
206	WP(C)/0033224/2020	STATE OF ODISHA BINOD BIHARI PANDA VS	BIGYAN KUMAR SHARMA VS	// // 0
207	WP(C)/0033225/2020	STATE OF ODISHA MANAS CHANDRA SABAT VS	BASUDEV BARIK VS	// // 0
208	WP(C)/0033226/2020	OPTCL M/S FIREWATER DISTILLERIES PVT.LTD. VS	BIRAJA PRASANNA DAS VS	// // 0
209	WP(C)/0033227/2020	STATE OF ODISHA RAMACHANDRA NAYAK VS	B.DASH VS	// // 0
210	WP(C)/0033228/2020	STATE OF ODISHA SIMANCHALA GOUDA VS	S.K.MOHANTY VS	// // 0
211	WP(C)/0033229/2020	STATE OF ODISHA PRATIMA NAYAK VS	J.K.KHANDAYATRAY VS	// // 0
212	WP(C)/0033230/2020	INSURANCE REGULATORY DEVELOPMENT AUTHORITY OF INDIA DIPTI RANJAN SAHU VS	PRASANTA KUMAR MOHANTY VS	// // 0
213	WP(C)/0033231/2020	STATE OF ODISHA KUNJA BIHARI PANDA VS	LALATENDU SAMANTARAY VS	// // 0
214	WP(C)/0033232/2020	UNION OF INDIA M.JAGANNATH RAO VS	HEMANTA KUMAR MUND VS	// // 0
215	WP(C)/0033233/2020	THE STATE OF ODISHA BINOD BEHARI ROUT VS	SUPRIYA PATRA VS	// // 0
		UNION OF INDIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0033234/2020	UDAY NATH PANIGRAHI VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //
217	WP(C)/0033235/2020	GANESH KHADANGA VS THE STATE OF ODISHA	HEMANTA KUMAR MUND VS	// 0 //
218	WP(C)/0033236/2020	DEBENDRA KUMAR BISWAL VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
219	WP(C)/0033237/2020	KAILASH CHANDRA PANDA VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //
220	WP(C)/0033238/2020	SARADA BAI@SARADA V.TAUNK VS REGIONAL MANAGER, UBI,BBSR	SAMARENDRA MOHANTY VS	// 0 //
221	WP(C)/0033239/2020	CHANDRA SEKHARA SAHOO VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //
222	WP(C)/0033240/2020	RABINDRA MALICK VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BOARD OF REVENUE, CUTTACK	DINABANDHU NAYAK VS	// 0 //
223	WP(C)/0033241/2020	RABINDRANATH MAHAPATRO VS UNION OF INDIA	LALATENDU SAMANTARAY VS	// 0 //
224	WP(C)/0033242/2020	NIRAKAR PARIDA VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, ODISHA	DINABANDHU NAYAK VS	// 0 //
225	WP(C)/0033243/2020	KAILASH CHANDRA MUDULI VS STATE OF ODISHA	BISWANATH BEHERA VS	// 0 //
226	WP(C)/0033244/2020	SURYAKANTA SWAIN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
227	WP(C)/0033245/2020	RAJEEBA KUMAR DUTTA	BIRAJA PRASANNA SATAPATHY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0033246/2020	BRAJESH KUMAR RANA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0033247/2020	BIGYAN BHUSAN PATTANAIAK	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0033248/2020	DEBARAJ PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0033249/2020	BISWA KESHAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0033250/2020	HIMADRI BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0033251/2020	DAYANIDHI BISWAL	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0033252/2020	SANTOSI DAS	KHIROD K.ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0033253/2020	SUBRATA KUMAR PATTANAYAK	SANGRAM JENA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0033254/2020	CHANDRAKALA SAHU	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0033255/2020	ASIM KUMAR MOHAPATRA	KHIROD K. ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0033256/2020	KSHIRODARI DEHURY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0033257/2020	STATE OF ODISHA PUSPANJALI SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // 0
240	WP(C)/0033258/2020	STATE OF ODISHA MENAKA PAHADASINGH VS	GOPINATH MISHRA VS	// // 0
241	WP(C)/0033259/2020	STATE OF ODISHA AMIYA KUMAR MOHAPATRA VS	KHIROD K.ROUT VS	// // 0
242	WP(C)/0033260/2020	STATE OF ODISHA KSHYAMANIDHI SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
243	WP(C)/0033261/2020	STATE OF ODISHA SRINIBAS SENAPATI VS	SANGRAM SENAPATI VS	// // 0
244	WP(C)/0033262/2020	STATE OF ODISHA KULAMANI NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0
245	WP(C)/0033263/2020	STATE OF ODISHA K.MANIMALA VS	V.NARASINGH VS	// // 0
246	WP(C)/0033264/2020	STATE OF ODISHA DIPTI PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
247	WP(C)/0033265/2020	STATE OF ODISHA GOVINDA CHANDRA SAHU VS	DILLIP KUMAR MOHAPATRA VS	// // 0
248	WP(C)/0033266/2020	STATE OF ODISHA B.NARASIMLU VS	V.NARASINGH VS	// // 0
249	WP(C)/0033267/2020	STATE OF ODISHA M/S.B.L.S.INTERNAL SERVICES LIMITED VS	BANSHIDHAR BAUG VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0033268/2020	SATYABRAT PAL VS STATE OF ORISSA	SANJIB MOHANTY VS	// 0 //
251	WP(C)/0033269/2020	SIDHA BARAHI AGENCY VS STATE OF ODISHA	SIDHARTH PR. DAS VS	// 0 //
252	WP(C)/0033270/2020	PURUSOTTAM DALABEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
253	WP(C)/0033271/2020	Y.RAMA KRISHNA VS INSPECTOR GENERAL OF REGISTRATION, ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
254	WP(C)/0033272/2020	GIRIJA SANKAR MISHRA VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //
255	WP(C)/0033273/2020	SANTOSH KUMAR GOUDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
256	WP(C)/0033274/2020	SIDHA BARAHI AGENCY VS STATE OF ODISHA	SIDHARTH PR.DAS VS	// 0 //
257	WP(C)/0033275/2020	CHANDRADHWAJA NAIK VS STATE OF ODISHA	M.PRATAP @ (P.K.MOHAPATRA) VS	// 0 //
258	WP(C)/0033276/2020	RABINDRA PRASAD NANDA VS STATE OF ODISHA	PRAVAKAR BEHERA VS	// 0 //
259	WP(C)/0033277/2020	NIHAR RANJAN NAYAK VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0033278/2020	VEDANTA LTD. VS UNION OF INDIA	PRASHANTA KUMAR NAYAK VS	// 0 //
261	WP(C)/0033279/2020	RAMESH CHANDRA SAMAL	DILLIP RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0033280/2020	UMESH CHANDRA BAL	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
263	WP(C)/0033281/2020	PRADEEP KUMAR BANEJREE	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
264	WP(C)/0033282/2020	MANAS KUMAR SAHOO	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
265	WP(C)/0033283/2020	DEBENDRA BISWAL	RAMAKANTA PANDA	//
		VS	VS	0
		CHAIRMAN, LOKAYUKTA ODISHA, BBSR		//
266	WP(C)/0033284/2020	BAMDEV SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0033285/2020	BICHITRANANDA PANDA	PRAKASH K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0033286/2020	RAJESH MOHANTY	CHANDAN KU. MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0033287/2020	SOUMEN SNEHANSHU NAYAK	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
270	WP(C)/0033288/2020	RAJESH MOHANTY	CHANDAN KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0033289/2020	PRANGYA PRADHAN	SABYASACHI MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
272	WP(C)/0033290/2020	ASHIRBAD SWAIN	SABYASACHI MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0033291/2020	UNION OF INDIA MOHTA TECHNOCRATS PVT. LTD. VS	MITALEE JESTHI VS	// // 0
274	WP(C)/0033292/2020	STATE BANK OF INDIA ANUSAYA DAS VS	GOPINATH MISHRA VS	// // 0
275	WP(C)/0033293/2020	UNION OF INDIA RUDRA RANJIT MALLICK VS	GOPINATH MISHRA VS	// // 0
276	WP(C)/0033294/2020	STATE OF ODISHA HEMANTA KUMAR MOHANTA VS	PRAFULLA KUMAR RATH VS	// // 0
277	WP(C)/0033295/2020	STATE OF ODISHA MOHAMMED IRFAN AHMAD VS	KANANBALA ROY CHOUDHURY VS	// // 0
278	WP(C)/0033296/2020	UNION OF INDIA ANIRUDHA NAYAK VS	TAPAN KUMAR BISWAL VS	// // 0
279	WP(C)/0033297/2020	STATE OF ODISHA BISHNUPRIYA MISHRA VS	KRISHNA CHANDRA SAHOO VS	// // 0
280	WP(C)/0033298/2020	STATE OF ODISHA SHYAMSANA DIGAL VS	MANOJ KUMAR PANDA VS	// // 0
281	WP(C)/0033299/2020	STATE OF ODISHA NIRMAL KISHORE SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
282	WP(C)/0033300/2020	STATE OF ODISHA INDRAMANI NAYAK VS	KRISHNA CHANDRA SAHU VS	// // 0
283	WP(C)/0033301/2020	STATE OF ODISHA AKHILA KUMAR NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0033302/2020	ASHOK KUMAR SAMANTA VS JOINT LABOUR COMMISSIONER CUM ADDL. REGISTRAR, ANGUL	SOMANATH MISHRA VS	// 0 //
285	WP(C)/0033303/2020	UTTAM KUMAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
286	WP(C)/0033304/2020	SUDHANSU SEKHAR PATTNAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
287	WP(C)/0033305/2020	SURENDRA KUMAR PARIDA VS STATE OF ODISHA	B.B.ROUTRAY VS	// 0 //
288	WP(C)/0033306/2020	MALAYA KUMAR SAHOO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
289	WP(C)/0033307/2020	BIRENDRA KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
290	WP(C)/0033308/2020	STATE OF ODISHA VS SUSAMA PATEL	SENIOR STANDING COUNSEL (S AND ME) VS	// 0 //
291	WP(C)/0033309/2020	BIRENDRA KUMAR MOHANTY VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
292	WP(C)/0033310/2020	M/S.RAJLAXMI CONSTRUCTIONS LIMITED VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
293	WP(C)/0033311/2020	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
294	WP(C)/0033312/2020	SUMATI BONTH VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
295	WP(C)/0033313/2020	ABS MANAMOHAN MALLICK	PRABODHA CH. NAYAK	//

ORISSA HIGH COURT**FILING REPORT AS ON :01/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0033314/2020	MALATI MALLIK	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0033315/2020	BIJAY KUMAR PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0033316/2020	M/S. BIRLA TYRES	SIDHARTHA RAY	//
		VS	VS	0
		COMMISSIONER OF SALES TAX, CT AND GST, CUTTACK		//
299	WP(C)/0033317/2020	PRAKASH CHANDRA PANDA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0033318/2020	JITENDRIYA NATH	S.K.NATH	//
		VS	VS	0
		COLLECTOR, SAMBALPUR		//
301	WP(C)/0033319/2020	PANCHANAN MAHARANA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0033320/2020	DILLIP KUMAR JHA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
303	WP(C)/0033321/2020	JITENDRA PARIDA	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
304	WP(C)/0033322/2020	P.LAXMANA RAO	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
305	WP(C)/0033323/2020	ANADI CHARAN MOHANTY	CHANDAN MISHRA	//
		VS	VS	0
		UNION OF INDIA		//
306	WP(C)/0033324/2020	MANAMOHAN BISWAL	CHANDAN MISHRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0033325/2020	UNION OF INDIA NITYANANDA SWAIN VS STATE OF ODISHA	BISWAJIT SAHOO VS	// // 0 //
308	WP(C)/0033326/2020	KUNTALAKUMARI DEI VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
309	WP(C)/0033327/2020	LAXMIDHAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
310	WP(C)/0033328/2020	SURESH CHANDRA NANDA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
311	WP(C)/0033329/2020	N.LACHHIMI DORA VS EXECUTIVE ENGINEER,(ELECTRICAL), SOUTHCO, GANJAM	JITENDRA MOHANTY VS	// 0 //
312	WP(C)/0033330/2020	ANTARYAMI BEHERA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
313	WP(C)/0033331/2020	RITANJALI MALLICK VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
314	WP(C)/0033332/2020	JYOTSNARANI SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
315	WP(C)/0033333/2020	SUBHALAXMI ROUT VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
316	WP(C)/0033334/2020	PRAHALLAD NAYAK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	// 0 //
317	WP(C)/0033335/2020	SATYAJIT DHARUA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0033336/2020	RABINDRA SETHY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
319	WP(C)/0033337/2020	SANJUKTA MOHANTY VS REGIONAL TRANSPORT OFFICER BBSR	M.BALAKRISHNA RAO VS	// 0 //
320	WP(C)/0033338/2020	AJOY KUMAR MOHANTY VS REGIONAL TRANSPORT OFFICER BBSR.2	M.BALAKRISHNA RAO VS	// 0 //
321	WP(C)/0033339/2020	SANGHAMITRA KANUNGO VS REGIONAL TRANSPORT OFFICER DHENKANAL	M.BALAKRISHNA RAO VS	// 0 //
322	WP(C)/0033340/2020	KANAKALATA BEHERA VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
323	WP(C)/0033341/2020	JYOTSHNA ROUT VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
324	WP(C)/0033342/2020	VERONICA DUNG DUNG VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
325	WP(C)/0033343/2020	KHUDURAM HEMBRAM VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
326	WP(C)/0033344/2020	PARTHA SARATHI BARIK VS STATE OF ODISHA	A.CH.BEHERA VS	// 0 //
327	WP(C)/0033345/2020	SHASHIKANTA SWAIN VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0033346/2020	RANJAN KUMAR PATTANAIK VS STATE OF ODISHA	SUBRATA MISHRA VS	// 0 //
329	WP(C)/0033347/2020	MAYADHAR DASH	DILLIP RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0033348/2020	SLOUDAMINI TANTY	GOURANG CHARAN MOHAPATRA	//
		VS	VS	0
		COLLECTOR BARGARH		//
331	WP(C)/0033349/2020	SHYAM SUNDAR NAYAK	G.S.MANTOAR	//
		VS	VS	0
		CHAIRMAN GRIDCO CUM ADMINISTRATOR NESCO UTILITY BBSR		//
332	WP(C)/0033350/2020	DR. SASHIKANTA PANIGRAHI	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		UNION OF INDIA		//
333	WP(C)/0033351/2020	INTELLECTUAL FORUM, BANKI	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0033352/2020	NARAN MAHALI	SATYABRATA MOHANTY	//
		VS	VS	0
		SECRETARY DEPT.OF H AND F. WELFARE BBSR		//
335	WP(C)/0033353/2020	AKHILA CHANDRA KHILLAR	SATYABRATA MOHANTY	//
		VS	VS	0
		GOVT.OF INDIA		//
336	WP(C)/0033354/2020	ASIT KUMAR NAYAK	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0033355/2020	JANAKIBALLAVA PANDA	NIRANJAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0033356/2020	THE KORAPUT CENTRAL COOPERATIVE BANK	KIEMEYORKREMA ASSOCIATION	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0033357/2020	SAMUEL NAG	SANGRAMJIT PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0033358/2020	BIBHUTI BHUSAN SAMAL	SADASIVA PATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0033359/2020	STATE OF ODISHA GANGADHAR BARIK VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
342	WP(C)/0033360/2020	STATE OF ODISHA RAMA PRASAD TRIPATHY VS	BANSHIDHAR BAUG VS	// // 0
343	WP(C)/0033361/2020	STATE OF ODISHA ASHUTOSH MOHAPATRA VS	N.SAHANI VS	// // 0
344	WP(C)/0033362/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADVOCATE VS	// // 0
345	WP(C)/0033363/2020	BIJAYA CHANDRA MOHAPATRA BHARAT DEHURY VS	DAYANIDHI MISHRA VS	// // 0
346	WP(C)/0033364/2020	STATE OF ODISHA AMRIT KUMAR PRADHAN VS	GYANA RANJAN SETHI VS	// // 0
347	WP(C)/0033365/2020	STATE OF ODISHA ODISHA GRAMYA BANK, TANGI BRANCH VS	AUROVINDA MOHANTY VS	// // 0
348	WP(C)/0033366/2020	THE BLOCK DFVELOPMENT OFFICER CUM DDO, TANGI JALENDRA NATH RANA VS	PURUSOTTAM CHULI VS	// // 0
349	WP(C)/0033367/2020	STATE OF ODISHA NIRMAL KUMAR SAHOO VS	GYANA RANJAN SETHI VS	// // 0
350	WP(C)/0033368/2020	D.G. AND I.G OF POLICE CUTTACK SUMANTA KUMAR DASH VS	GYANA RANJAN SETHI VS	// // 0
351	WP(C)/0033369/2020	D.G. AND I.G. OF POLICE CUTTACK ODISHA GRAMYA BANK, TANGI BRANCH VS	GYANA RANJAN SETHI VS	// // 0
		THE COMMISSIONER CUM SECY., SCHOOL AND MASS EDUCATION DEPTT. GOVT. OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0033370/2020	BIJAYA KUMAR ROUT VS STATE OF ODISHA	P. K. PATTANAYAK VS	// 0 //
353	WP(C)/0033371/2020	TIMIR CHANDRA MOHAPATRA VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
354	WP(C)/0033372/2020	MOHAN CHARAN SAHOO VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
355	WP(C)/0033373/2020	SANJULATA MISHRA VS STATE OF ODISHA	P. K. PATTANAYAK VS	// 0 //
356	WP(C)/0033374/2020	HARIHAR PANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
357	WP(C)/0033375/2020	BASANTA KUMAR SAHU VS STATE OF ODISHA	P. K. PATTANAYAK VS	// 0 //
358	WP(C)/0033376/2020	KAMALA KANTA DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
359	WP(C)/0033377/2020	BAIKUNTH NATH SAHU VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
360	WP(C)/0033378/2020	LAXMINARAYAN DAS VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
361	WP(C)/0033379/2020	MUKTI KANTA DASH VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
362	WP(C)/0033380/2020	GHANA SHYAM PRADHAN VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
363	WP(C)/0033381/2020	DEEPAK KUMAR MOHAPATRA	PURUSOTTAM CHULI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0033382/2020	RAMESH CHANDRA BISWAL	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0033383/2020	DAMODAR DAS	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0033384/2020	GIRISH CHANDRA PRADHAN	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0033385/2020	SABITRI NAYAK	RAMESH KUMAR SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0033386/2020	SURYA KANTA MISHRA	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0033387/2020	BRUNDABAN MAHAKUR	P. K. PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0033388/2020	AKSHAYA KUMAR MOHANTY	GOURANG CHARAN MOHAPATRA	//
		VS	VS	0
		O.S.R.T.C		//
371	WP(C)/0033389/2020	RUPESH KUMAR PRADHAN	PURUSOTTAM CHULI	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0033390/2020	NIRANJAN PATRA	BIJAYA KUMAR PARIDA 2	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY (STA) ODISHA, CUTTACK		//
373	WP(C)/0033391/2020	MANISH KUMAR MEHER	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0033392/2020	BIKASH KUMAR MOHANTY	PURUSOTTAM CHULI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	WP(C)/0033393/2020	STATE OF ODISHA SANDEEP KUMAR SAHOO VS	ARUN KUMAR PATRA VS	// // 0
376	WP(C)/0033394/2020	STATE OF ODISHA ARUN KUMAR SAHOO VS	PURUSOTTAM CHULI VS	// // 0
377	WP(C)/0033395/2020	STATE OF ODISHA MANOJ KUMAR SINHA VS	ARUN KUMAR PATRA VS	// // 0
378	WP(C)/0033396/2020	STATE OF ODISHA SWAPNARANI TRIPATHY VS	RAMDAS ACHARY VS	// // 0
379	WP(C)/0033397/2020	STATE OF ODISHA GYANARANJAN TRIPATHY VS	PURUSOTTAM CHULI VS	// // 0
380	WP(C)/0033398/2020	STATE OF ODISHA RAJAT KUMAR DUTTA VS	PURUSOTTAM CHULI VS	// // 0
381	WP(C)/0033399/2020	STATE OF ODISHA PRADYUMNA SATPATHY VS	RAMDAS ACHARY VS	// // 0
382	WP(C)/0033400/2020	STATE OF ODISHA FANINDRA KUMAR CHOUDHURY VS	PRAVA RANJAN MISHRA VS	// // 0
383	WP(C)/0033401/2020	STATE OF ODISHA PRAVA RANJAN MISHRA VS	TAPASWINI SAHU VS	// // 0
384	WP(C)/0033402/2020	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	BIBHU PRASAD DAS VS	// // 0
385	WP(C)/0033403/2020	STATE OF ODISHA SHARAT KUMAR MISRA VS SECRETARY TO GOVT. R AND D.M. DEPT.	MANAS PATI VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	WP(C)/0033404/2020	AJAYA KUMAR SWAIN VS SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER	MANAS PATI VS	// 0
387	WP(C)/0033405/2020	BHAGIRATHI SWAIN VS SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER	MANAS PATI VS	// 0
388	WP(C)/0033406/2020	MARDARAJ SWAIN VS SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER	MANAS PATI VS	// 0
389	WP(C)/0033407/2020	JYOTI PRAKASH VS STATE OF ODISHA	SAILABALA JENA VS	// 0
390	WP(C)/0033408/2020	SUKADEV MOHANTY VS SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER	MANAS PATI VS	// 0
391	WP(C)/0033409/2020	SHAKTI PRASAD DASH VS COMMISSIONER-CUM-SECRETARY, INDUSTRY DEPT.	MANAS PATI VS	// 0
392	WP(C)/0033410/2020	ADARSHA DURGABATI RASTRABHASA VIDYALAYA VS GOVERNMENT OF ODISHA	AKASHA VS	// 0
393	WP(C)/0033411/2020	ASHOK KUMAR SWAIN VS SECRETARY TO GOVT., PANCHAYAT RAJ AND DRINKING WATER	MANAS PATI VS	// 0
394	WP(C)/0033412/2020	PURNA CHANDRA SAMAL VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0
395	WP(C)/0033413/2020	ASHOK MALLICK @ ASHOK KUMAR MALLICK VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0
396	WP(C)/0033414/2020	KALYANI NAYAK VS UNION OF INDIA	SUBASH CHANDRA PANI VS	// 0
397	WP(C)/0033415/2020	JYOTSNA RANI SAHOO	SUBASH CHANDRA PANI	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		UNION OF INDIA		//
398	WP(C)/0033416/2020	UTKAL RANJAN ACHARYA	J.K.KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0033417/2020	KALYANI NAYAK	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
400	WP(C)/0033418/2020	KAMAL KUMAR DAS	ASIT KU.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0033419/2020	ALOK JADHAV	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0033420/2020	CHANDAN KUMAR PARIDA @ CHANDAN PARIDA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
403	WP(C)/0033421/2020	DEBASIS PATTNAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0033422/2020	CHANDRASEKHAR BARIK	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
405	WP(C)/0033423/2020	SANJAY KUMAR NAIK	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
406	WP(C)/0033424/2020	SEFALI DAS	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0033425/2020	DUSASAN BEHERA	SUBASH CHANDRA PANI	//
		VS	VS	0
		UNION OF INDIA		//
408	WP(C)/0033426/2020	MANOJ KUMAR MOHANTA	SUBASH CHANDRA PANI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		UNION OF INDIA		//
409	WP(C)/0033427/2020	PANKAJ LOCHAN PADHY @ PADHI	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
410	WP(C)/0033428/2020	ARNAPURNA MUDULI	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
411	WP(C)/0033429/2020	KRUSHNA CHANDRA MOHAPATRA	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
412	WP(C)/0033430/2020	BRAJA MOHAN PRADHAN	S.K.SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
413	WP(C)/0033431/2020	BEBINA PARIDA	GANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
414	WP(C)/0033432/2020	DR. REETARANI DASH	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
415	WP(C)/0033433/2020	DURYODHAN JENA	NARESH CH.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
416	WP(C)/0033434/2020	ARTABANDHU BEHERA	UMAKANT SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
417	WP(C)/0033435/2020	ASHOK KUMAR MALLICK	PARTHA SARATHI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
418	WP(C)/0033436/2020	TAPAN KUMAR ROUT	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
419	WP(C)/0033437/2020	ASHOK KUMAR DEHURI	MANAS CHAND	//
		VS	VS	0
		THE TAHASILDAR KARANJIA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
420	WP(C)/0033438/2020	DR. SHASHADHAR BISWAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
421	WP(C)/0033439/2020	PURNA CHANDRA BEHERA VS THE STATE OF ODISHA	ASHOK PATTNAIK VS	// 0 //
422	WP(C)/0033440/2020	RAKESH KUMAR SAHOO VS STATE OF ODISHA	B.B.SWAIN VS	// 0 //
423	WP(C)/0033441/2020	DHARMARANJAN PATI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
424	WP(C)/0033442/2020	KABITA MANJARI MOHAPATRA VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
425	WP(C)/0033443/2020	NIKHIL RANJAN MOHAPATRA VS DEPUTY REGISTRAR, ORISSA ADMINIDTRATIVE TRIBUNAL, CUTTACK BENCH	S.P.NATH VS	// 0 //
426	WP(C)/0033444/2020	JAGADISH PRASAD RATH VS DEPUTY REGISTRAR, ORISSA ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH	S.P.NATH VS	// 0 //
427	WP(C)/0033445/2020	SLOUDAMINI DWIBEDY VS STATE OF ODISHA	K.P.MISHRA VS	// 0 //
428	WP(C)/0033446/2020	RAJESH KUMAR DEO VS STATE OF ORISSA	SMRUTI RANJAN PATI VS	// 0 //
429	WP(C)/0033447/2020	BASUDEV ROUT VS COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK	SUDHANSHU ACHARYA VS	// 0 //
430	WP(C)/0033448/2020	PRADHAN BUILDER PVT.LTD. VS PRADYUMNA KUMAR BEHERA	SHIB SHANKAR MOHANTY VS	// 0 //
431	WP(C)/0033449/2020	SANTOSH KUMAR NAIK	MANAS CHAND	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
432	WP(C)/0033450/2020	RAM NARAYAN PANDA	LAXMI NARAYAN PATEL	//
		VS	VS	0
		COLLECTOR, SAMBALPUR		//
433	WP(C)/0033451/2020	AKSHYA KUMAR MIRGAN	BIBHUTI BHUSAN PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
434	WP(C)/0033452/2020	KUNJA BIHARI PANDA	ISHWAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
435	WP(C)/0033453/2020	RABINDRA NATH DASH	D.P.MOHANTY	//
		VS	VS	0
		COMMISSIONER CUM SECY. SKILL DEVELOPMENT AND TECHNICAL EDUCATION DEPTT., BBSR		//
436	WP(C)/0033454/2020	VERONICA DUNG DUNG	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
437	WP(C)/0033455/2020	ANGAD NIAL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
438	WP(C)/0033456/2020	SARBESWAR PARI	JAYA KRISHNA MOHAPATRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH		//
439	WP(C)/0033457/2020	CUTTACK TAX BAR ASSOCIATION	KAJAL SAHOO	//
		VS	VS	0
		UNION OF INDIA		//
440	WP(C)/0033458/2020	DEBAKI NIAL	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
441	WP(C)/0033459/2020	ARUN KUMAR PRADHAN	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH		//
442	WP(C)/0033460/2020	SARAT CHANDRA MISHRA	B.K.MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		SECRETARY, HEALTH AND FAMILY WELFARE DEPT.,BBSR		//
443	WP(C)/0033461/2020	SANA KATA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
444	WP(C)/0033462/2020	BRUNDABAN PARIDA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
		ODISHA STATE ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH		//
445	WP(C)/0033463/2020	MAYADHAR SAHOO	SAROJ KUMAR PADHY	//
		VS	VS	0
		STATE OF ODISHA		//
446	WP(C)/0033464/2020	PARIKHITA JENA	BIJAYA KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
447	WP(C)/0033465/2020	BIBHUTI BHUSAN PARIDA	AGASH KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
448	WP(C)/0033466/2020	SANTOSINI BEHERA	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
449	WP(C)/0033467/2020	SANDHYARANI PANI	SANGRAM MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
450	WP(C)/0033468/2020	SURENDRA KUMAR BISWAL	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
451	WP(C)/0033469/2020	BASANT KUMAR DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
452	WP(C)/0033470/2020	ROHIT KUMAR BHOI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
453	WP(C)/0033471/2020	SARAT KUMAR PRADHAN	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
454	WP(C)/0033472/2020	BANDANA PRIYA BISWAL VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
455	WP(C)/0033473/2020	JAYDEBA SETHI VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
456	WP(C)/0033474/2020	BIBHUTI BHUSAN HOTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
457	WP(C)/0033475/2020	RAMAKANTA BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
458	WP(C)/0033476/2020	NARESH CHANDRA MOHAPATRA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
459	WP(C)/0033477/2020	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
460	WP(C)/0033478/2020	PRADEEP KUMAR MOHANTA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
461	WP(C)/0033479/2020	BAPI NATH VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
462	WP(C)/0033480/2020	PUSPALATA MOHANTY VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
463	WP(C)/0033481/2020	NIRUPAMA BEHERA VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
464	WP(C)/0033482/2020	ALEKHA CHARAN SAHOO VS STATE OF ODISHA	MANAS RANJAN PADHI VS	// 0 //
465	WP(C)/0033483/2020	SAUMYA RANJAN PATRA	S.K.BHANJADEO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
466	WP(C)/0033484/2020	MANJULATA DAS	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
467	WP(C)/0033485/2020	SMRUTI REKHA MOHAPATRA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
468	WP(C)/0033486/2020	BIJAYANANDA PUJARI	PRASANTA KU. SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
469	WP(C)/0033487/2020	AUROBINDA DIKSHIT	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
470	WP(C)/0033488/2020	SUJATA NAYAK	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
471	WP(C)/0033489/2020	NIRUPAMA SAHOO	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
472	WP(C)/0033490/2020	MAMATA MANJARI ROUT	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
473	WP(C)/0033491/2020	BISHNU CHARAN NATH	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
474	WP(C)/0033492/2020	PRATIMA PANDA	P.K.JENA	//
		VS	VS	0
		STATE OF ODISHA		//
475	WP(C)/0033493/2020	SURENDRA KUMAR MAHARANA	MANAS RANJAN PADHI	//
		VS	VS	0
		STATE OF ODISHA		//
476	WP(C)/0033494/2020	KAMINI KUMARI MOHANTY	K.K.SWAIN	//
		VS	VS	0

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477	WP(C)/0033495/2020	STATE OF ODISHA KESHAB CHANDRA SAHOO VS	MANAS RANJAN PADHI VS	// // 0
478	WP(C)/0033496/2020	STATE OF ODISHA GANESH GHADAI VS	ASIT KUMAR JENA VS	// // 0
479	WP(C)/0033497/2020	STATE OF ODISHA PRAFULLA KUMAR PADHI VS	SAMARENDRA PATTNAIK VS	// // 0
480	WP(C)/0033498/2020	STATE OF ODISHA HADIBANDHU BEHERA VS	ASHOK KUMAR MOHAPATRA 1 VS	// // 0
481	WP(C)/0033499/2020	STATE OF ODISHA MITHILA BAG VS	SUSHANTA KUMAR JOSHI VS	// // 0
482	WP(C)/0033500/2020	STATE OF ODISHA PRASANT SENAPATI VS	SAMARENDRA PATTNAIK VS	// // 0
483	WP(C)/0033501/2020	STATE OF ODISHA AJIT KUMAR DHAL VS	ASHOK KUMAR MOHAPATRA 1 VS	// // 0
484	WP(C)/0033502/2020	STATE OF ODISHA BIRANCHI NARAYAN NAYAK VS	NIRANJAN LENKA VS	// // 0
485	WP(C)/0033503/2020	STATE OF ORISSA VIKRANT KUMAR BISWAL VS	JAGJIT PANDA VS	// // 0
486	WP(C)/0033504/2020	RAVIRAJ POOJARI, DIRECTOR, WAGONS LEANING PVT. LTD. GANESWAR GARNAYAK VS	CHITTARANJAN PATTNAIK VS	// // 0
487	WP(C)/0033505/2020	STATE OF ODISHA SANTOSH KUMAR PANDA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
488	WP(C)/0033506/2020	JAYANTA DEBATA VS PRINCIPAL SECY. TO GOVT. DEPTT. OF WATER RESOURCES, DOWR, BBSR	CHITTARANJAN PATTNAIK VS	// 0 //
489	WP(C)/0033507/2020	RAJKISHORE ACHARYA VS CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CTC	P.K.NAYAK VS	// 0 //
490	WP(C)/0033508/2020	NATABAR BEHERA VS CUTTACK CENTRAL CO-OPERATIVE BANK LTD.	P.K.NAYAK VS	// 0 //
491	WP(C)/0033509/2020	MAA UMAMANI BLOCK LEVEL MINISTADUMCHITTA RANJAN PATTNAIK VS PRINCIPAL SECY. GOVT. OF ODISHA, BBSR	P.K.NAYAK VS	// 0 //
492	WP(C)/0033510/2020	MANORAMA RAUTRAY VS CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CTC	P.K.NAYAK VS	// 0 //
493	WP(C)/0033511/2020	RAMESH CHANDRA MOHARANA VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
494	WP(C)/0033512/2020	UTTAM CHARAN SWAIN VS CUTTACK CENTRAL CO-OPERATIVE BANK LTD., CTC	P.K.NAYAK VS	// 0 //
495	WP(C)/0033513/2020	JOGESH PRASAD GHOSAL VS STATE OF ODISHA	P.N.MOHANTY VS	// 0 //
496	WP(C)/0033514/2020	NM MANAGEMENT SERVICES VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //
497	WP(C)/0033515/2020	RINARANI PRADHAN VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
498	WP(C)/0033516/2020	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PURUSOTTAM CHULI VS	// 0 //
499	WP(C)/0033517/2020	DEEPAK KUMAR PRADHAN	PURUSOTTAM CHULI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
500	WP(C)/0033518/2020	STATE OF ODISHA NIRUPAMA PRADHAN	PURUSOTTAM CHULI	//
		VS	VS	()
501	WP(C)/0033519/2020	STATE OF ODISHA SUNITA BISWAL	PURUSOTTAM CHULI	//
		VS	VS	()
502	WP(C)/0033520/2020	STATE OF ODISHA DHRUBA CHARAN SWAIN	MANAS PATI	//
		VS	VS	()
503	WPCRL/0000146/2020	SECRETARY TO GOVT., PANCHAYATI RAJ AND DRINKING WATER SUJATA ANJALI MALLICK	AMIYA KUMARMOHANTY (A)	//
		VS	VS	/ /0
504	ABLAPL/0015081/2020	STATE OF ODISHA BAYA MALLIK	SUBAS CHANDRA DAS	()
		VS	VS	//
505	ABLAPL/0015082/2020	STATE OF ODISHA KASINATHA BISWALA	S.P.DASH	/273 /2020
		VS	VS	()
506	ABLAPL/0015083/2020	STATE OF ODISHA MANORANJAN RAIKA	SOUBHAGYA KUMAR DASH	//
		VS	VS	ADVA /23 /2020
507	ABLAPL/0015084/2020	STATE OF ODISHA SAGAR NAHAK	PARTHA SARATHI DAS	()
		VS	VS	//
508	ABLAPL/0015085/2020	STATE OF ODISHA SABANA BEGUM	KASHINATH PATTANAIK	AIR FIELD P.S. /250 /2020
		VS	VS	()
509	ABLAPL/0015086/2020	STATE OF ODISHA GOPABANDHU DAS	TARA PRASAD MOHAPATRA	//
		VS	VS	SINGLA /184 /2020
510	ABLAPL/0015087/2020	STATE OF ODISHA STYA MURTI @ SATYA RANJAN MURUDI	TARA PRASAD MOHAPATRA	()
		VS	VS	/240 /2020
				()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
511	ABLAPL/0015088/2020	STATE OF ODISHA KALIA BHOI @ LAXMIDHAR DAS VS	TARA PRASAD MOHAPATRA VS	// PURI TOWN /88 /2008 ()
512	ABLAPL/0015089/2020	STATE OF ODISHA BICHITRA ROUSTRAY VS	TARA PRASAD MOHAPATRA VS	// SATYABADI /50 /2020 ()
513	ABLAPL/0015090/2020	STATE OF ODISHA ROHIT DAS@ KALIA VS	TARA PRASAD MOHAPATRA VS	// KRUSHNA PRASAD /167 /2020 ()
514	ABLAPL/0015091/2020	STATE OF ODISHA JHARIA @ PANKAJ KUMAR ROUT VS	UNMESH CHANDRA JENA VS	// TIHIDI /270 /2020 ()
515	ABLAPL/0015092/2020	STATE OF ODISHA SANGRAM MANGARAJ @ SANGRAM KESHAR DEB @ PANKAJ KUMAR DAS VS	UNMESH CHANDRA JENA VS	// CDA-II /47 /2019 ()
516	ABLAPL/0015093/2020	STATE OF ODISHA PRAVAKAR HATI VS	BIJAY KU BEHERA VS	// JATNI P.S. /414 /2020 ()
517	ABLAPL/0015094/2020	STATE OF ODISHA HARIHAR MOHANTA VS	TARA PRASAD MOHAPATRA VS	// /143 /2020 ()
518	ABLAPL/0015095/2020	STATE OF ODISHA SAROJ KUMAR SAMAL VS	AJIT KUMAR ROUT VS	// BALIMI /133 /2020 ()
519	ABLAPL/0015096/2020	STATE OF ODISHA SANJAYA KUMAR MALLICK VS	PAMI RATH VS	// BAIDYANATHPUR /117 /2017 S.D.J.M.,BERHAMPUR(Ganjam)
520	ABLAPL/0015097/2020	STATE OF ODISHA KALIA BEHERA @ SARATH BANDHU BEHERA VS	ROHIT RANJAN RAY VS	GR/0000760/2017 BEGUNIA P.S. /235 /2020 ()
521	ABLAPL/0015098/2020	STATE OF ODISHA SURYAMANI MUDULI VS STATE OF ODISHA	IPSA RAJGURU MOHAPATRA VS	// MARINE KASIA /76 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
522	ABLAPL/0015099/2020	KALIA BEHERA @ SARATH BANDHU BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /236 /2020 () //
523	ABLAPL/0015100/2020	SHIBSWARUP NANDA VS STATE OF ODISHA	ASOK MOHANTY VS	MAHILA P.S.(BBSR) /84 /2020 () //
524	ABLAPL/0015101/2020	ARJUNA PRADHAN @ BAGALA PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	RENGALI DAM SITE /141 /2020 () //
525	ABLAPL/0015102/2020	SUSANTA GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /213 /2020 () //
526	ABLAPL/0015103/2020	MANAS RANJAN MUDULI VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //
527	ABLAPL/0015104/2020	MD. ARIF KHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /116 /2016 () //
528	ABLAPL/0015105/2020	MAHENDRANATH @ MAHENDRA MAHANTA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GHAGARBEDA /42 /2020 () //
529	ABLAPL/0015106/2020	SUBASH BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /47 /2020 () //
530	ABLAPL/0015107/2020	BHANUMATI MUDULI VS STATE OF ODISHA	SATYA NARAYAN MISHRA -4 VS	MARINE KASIA /77 /2020 () //
531	ABLAPL/0015108/2020	SHIBA PRASAD SA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /272 /2020 () //
532	ABLAPL/0015109/2020	MAMATA ROUSTRAY @ MANDAL VS STATE OF ODISHA	G.C.ROUT VS	CHOUDWAR /517 /2020 () //
533	ABLAPL/0015110/2020	RAJENDRA PANIGRAHI	NITYANANDA BEHURIA	DHAMNAGAR /265 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
534	ABLAPL/0015111/2020	STATE OF ODISHA BUDHI CHANDRA ROUT	ARUN KUMAR BUDHIA	// KHANDAPARA /287 /2020
		VS	VS	()
535	ABLAPL/0015112/2020	STATE OF ODISHA BATAKRUSHNA SWAIN	TARA PRASAD MOHAPATRA	// PURI SADAR /2 /2020
		VS	VS	()
536	ABLAPL/0015113/2020	STATE OF ODISHA BAPI @ SANATLALIT ROUSTRAY	G.C.ROUT	// CHOUDWAR /517 /2020
		VS	VS	()
537	ABLAPL/0015114/2020	STATE OF ODISHA NILAMBAR DIGAL	PRASURAM DAS	// BHANJANAGAR /540 /2020
		VS	VS	()
538	ABLAPL/0015115/2020	STATE OF ODISHA SUNIL AGRAWAL	B.B.ROUSTRAY	// BARGARH /468 /2019
		VS	VS	()
539	ABLAPL/0015116/2020	STATE OF ODISHA LALITENDU MOHAPATRA @ MANTU	AMLAN SAKTI PAUL	// CHANDAKA P.S. /188 /2020
		VS	VS	()
540	ABLAPL/0015117/2020	STATE OF ODISHA BIJAYA KUMAR NAYAK	NIRANJAN PANDA	// BONTH /166 /2020
		VS	VS	()
541	ABLAPL/0015118/2020	STATE OF ODISHA SEMATA @ BIJAY SAMAL	ASHOK KUMAR SAHOO	// MARINE PS AT JAMBO /141 /2020
		VS	VS	()
542	ABLAPL/0015119/2020	STATE OF ODISHA DILLIP KHATAI	MANORANJAN PADHY	// HINJILI (ASKA) /295 /2020
		VS	VS	()
543	ABLAPL/0015120/2020	STATE OF ODISHA SHYAM SUNDAR MITTAL	UDIT RANJAN JENA	// LAHUNIPADA /141 /2020
		VS	VS	()
544	ABLAPL/0015121/2020	STATE OF ODISHA RANJAN BHOLA	MANORANJAN PADHY	// HINJILI (ASKA) /295 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
545	ABLAPL/0015122/2020	STATE OF ODISHA MANOJ KUMAR MOHANTY VS	SMRUTI RANJAN DASH VS	// BADAMBADI /41 /2020 ()
546	ABLAPL/0015123/2020	STATE OF ODISHA NILA RANSINGH @ NILAKANTHA VS	RAMESH SAHOO VS	// KHANDAGIRI P.S. /744 /2020 ()
547	ABLAPL/0015124/2020	STATE OF ODISHA BASANTA KUMAR MOHANTY @ BASANTA MOHANTY VS	MOHINDERANATH PRUSTY VS	// / /0 ()
548	ABLAPL/0015125/2020	STATE OF ODISHA TRILOCHAN PADIL VS	AMIT KUMAR NATH VS	// KANDHEIGOLE /183 /2020 ()
549	ABLAPL/0015126/2020	STATE OF ODISHA KHIROD KUMAR SAHOO VS	SANATAN DAS VS	// HANDAPA /236 /2020 ()
550	ABLAPL/0015127/2020	STATE OF ODISHA ANITA PARIDA VS	PRASANNA KU. PARHI VS	// JASHIPUR /158 /2020 ()
551	ABLAPL/0015128/2020	STATE OF ODISHA BIRAT SETHI VS	SANATAN DAS VS	// / /0 ()
552	ABLAPL/0015129/2020	STATE OF ODISHA NAYANA BEHERA VS	SITIKANT MISHRA VS	// RAGHUNATHPUR /99 /2019 ()
553	ABLAPL/0015130/2020	STATE OF ODISHA JYOTIPRAKASH MAHALIK VS	PULIN MATHA VS	// MAHILA PS SAMBALPUR /46 /2018 ()
554	ABLAPL/0015131/2020	STATE OF ODISHA MANGULU PATRO VS	ANINDYA KUMAR MISHRA VS	// LAXMISAGAR P.S. /269 /2020 ()
555	ABLAPL/0015132/2020	STATE OF ODISHA GOURANGA PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// KANKADAHAD /111 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
556	ABLAPL/0015133/2020	KARTIKA BEHERA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	/ /0 () //
557	ABLAPL/0015134/2020	NEELAM SAHANY VS STATE OF ODISHA	B.SAHOO VS	SAMBALPUR SADAR /257 /2020 () //
558	ABLAPL/0015135/2020	RAMESHA NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARJANG /302 /2020 () //
559	ABLAPL/0015136/2020	MANI SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	KANAS /124 /2019 () //
560	ABLAPL/0015137/2020	RANJAN KUMAR SAHOO VS STATE OF ODISHA	MILAN KANUNGO VS	DHENKANAL SADAR /194 /2020 () //
561	ABLAPL/0015138/2020	SANU @ BISWAJIT PRADHAN VS STATE OF ODISHA	PRANAY SWAIN VS	LAXMISAGAR P.S. /318 /2020 () //
562	ABLAPL/0015139/2020	BISWAJIT BEHERA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	KAMAKHYANAGAR /346 /2020 () //
563	ABLAPL/0015140/2020	ARUNA KUMAR SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	TUMUSINGA /163 /2020 () //
564	ABLAPL/0015141/2020	MD. ASHIF VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BANHARPALI /181 /2020 () //
565	ABLAPL/0015142/2020	DHIRA SETHY @DHIRENDRA SETHY VS STATE OF ODISHA	B.K.GHADEI VS	MANGALA BAG /275 /2020 () //
566	ABLAPL/0015143/2020	BHARATI NAYAK VS STATE OF ODISHA	B.K.GHADEI VS	CHOUDWAR /539 /2020 () //
567	ABLAPL/0015144/2020	ASHOK KUMAR ROUT	SATYA RANJAN MULIA	CHOUDWAR /549 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
568	ABLAPL/0015145/2020	STATE OF ODISHA ALOK KUMAR DAS	AMLAN SHAKTI PAUL	// KHANDAGIRI P.S. /752 /2020
		VS	VS	()
569	ABLAPL/0015146/2020	STATE OF ODISHA SALMAN KHAN	SATYA RANJAN MULIA	// ATHAMALLIK /138 /2020
		VS	VS	()
570	ABLAPL/0015147/2020	STATE OF ODISHA DIPU @BALABHADRA PAIDA	SOUMYA MISHRA	// PATNA /177 /2020
		VS	VS	()
571	ABLAPL/0015148/2020	STATE OF ODISHA SANATANA BASTIA	SATYA RANAJAN MULIA	// CHAULIAGANJA /412 /2020
		VS	VS	()
572	ABLAPL/0015149/2020	STATE OF ODISHA PARAMA BEHERA	SATYA RANJAN MULIA	// JARAPADA /267 /2020
		VS	VS	()
573	ABLAPL/0015150/2020	STATE OF ODISHA SATRUGHANA SAHOO	JAYADEBA BEHERA	// BANSADA /214 /2020
		VS	VS	()
574	ABLAPL/0015151/2020	STATE OF ODISHA SARASWATI JENA	ARIJEET MISHRA	// BALIAPAL /135 /2020
		VS	VS	()
575	ABLAPL/0015152/2020	STATE OF ODISHA BABULI @ GHANASHYAM BEHERA	B.B.ROUTRAY	// SAMAL /227 /2020
		VS	VS	()
576	ABLAPL/0015153/2020	STATE OF ODISHA KRUSHNA CHANDRA SETHY	RAJENDRA KUMAR DASH	// KISHORENGAR /146 /2019
		VS	VS	()
577	ABLAPL/0015154/2020	STATE OF ODISHA LINGARAJ SAHU	J.N.PANDA	// MUDANPUR RAMPUR /196 /2020
		VS	VS	()
578	ABLAPL/0015155/2020	STATE OF ODISHA SALU MALLIK	M.R.DHAL	// JENAPUR /395 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
579	ABLAPL/0015156/2020	STATE OF ODISHA HIMANSU SEKHAR ROUT VS	PRASANNA KUMAR NANDA VS	// PARADEEP /91 /2020 ()
580	ABLAPL/0015157/2020	STATE OF ODISHA RAHUL NAYAK VS	JYOTIRMAYA SAHOO VS	// KABISURYANAGAR (KODALA) /231 /2020 ()
581	ABLAPL/0015158/2020	STATE OF ODISHA D.DEBARAJ PATRA VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /204 /2020 ()
582	ABLAPL/0015159/2020	STATE OF ODISHA DHARANI DHAR SENAPATI VS	SURYAKANTA DWIBEDI VS	// BHOGRAI /10 /2014 ()
583	ABLAPL/0015160/2020	STATE OF ODISHA P.BABITA VS	SUJIT KUMAR PATTNAIK VS	// GOLANTHARA (BERHAMPUR) /313 /2020 ()
584	ABLAPL/0015161/2020	STATE OF ODISHA SANJEEB KUMAR DASH @ JIBULU DASH VS	SURYA KANTA DWIBEDI VS	// MANAMUNDA /160 /2020 ()
585	ABLAPL/0015162/2020	STATE OF ODISHA BALARAM HARIJAN VS	ANIRUDHA DAS VS	// KODINGA /128 /2020 ()
586	ABLAPL/0015163/2020	STATE OF ODISHA ABDUL RAJAK KHAN VS	P.R.CHHATOI VS	// BALIPATNA /95 /2019 ()
587	ABLAPL/0015164/2020	STATE OF ODISHA MADHUSUDAN DASH @ JILU DASH VS	SURYA KANTA DWIBEDI VS	// MANAMUNDA /160 /2020 ()
588	ABLAPL/0015165/2020	STATE OF ODISHA MOHAMMAD SAFIK @ SK. SAFIK ALLAM VS	SK. KALIM UDDIN VS	// NIMAPADA /288 /2020 ()
589	ABLAPL/0015166/2020	STATE OF ODISHA NINI SWAIN @ BINI SWAIN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// CHATRAPUR /289 /2020 () //

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FILING REPORT AS ON :01/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
590	ABLAPL/0015167/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /72 /2017 () //
591	ABLAPL/0015168/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /67 /2017 () //
592	ABLAPL/0015169/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /76 /2017 () //
593	ABLAPL/0015170/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /39 /2017 () //
594	ABLAPL/0015171/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /250 /2017 () //
595	ABLAPL/0015172/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /71 /2017 () //
596	ABLAPL/0015173/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /188 /2018 () //
597	ABLAPL/0015174/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /74 /2017 () //
598	ABLAPL/0015175/2020	SURENDRA NARAYAN RAY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	DELANGA /42 /2017 () //
599	ABLAPL/0015176/2020	PRADIP KUMAR PRADHAN @ PRADIPTA VS STATE OF ODISHA	B.K.SAHOO VS	NAYAGARH SADAR /153 /2020 () //
600	ABLAPL/0015177/2020	JUGALA GOCHHAYAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /196 /2020 () //
601	ABLAPL/0015178/2020	DEBENDRA PAL	RAJENDRA BADUMOHAPATRA	KAMARDA /51 /2017

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
602	ABLAPL/0015179/2020	RAJESH AGRAWAL	UMAKANTA BARIK	UDITNAGAR /222 /2020
		VS	VS	()
		STATE OF ODISHA		//
603	ABLAPL/0015180/2020	DEBASIS DAS	J.K.KHUNTIA	BALASORE TOWN /213 /2020
		VS	VS	()
		STATE OF ODISHA		//
604	ABLAPL/0015181/2020	RABINDRA KUMAR SAHOO @ RABI SAHOO	SURYAKANTA DWIBEDI	CHANDAPUR /114 /2020
		VS	VS	()
		STATE OF ODISHA		//
605	ABLAPL/0015182/2020	MARUTI ROUT	ASHOK PATTANAIAK	KARANJIA /184 /2020
		VS	VS	()
		STATE OF ODISHA		//
606	ABLAPL/0015183/2020	AKHIL BISWAS	PRAFULLA CHANDRA DAS	CHANDABALI /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
607	ABLAPL/0015184/2020	BINOD KUMAR RATHA @ BINAY RATHA	ARIJEET MISHRA	TANGARPALI /157 /2020
		VS	VS	()
		STATE OF ODISHA		//
608	ABLAPL/0015185/2020	TRINATH SAHOO	AMLAN SHAKTI PAUL	BEGUNIA P.S. /228 /2020
		VS	VS	()
		STATE OF ODISHA		//
609	ABLAPL/0015186/2020	PRASANT KUMAR SAHOO	AMITAV TRIPATHY	NAYAGARH SADAR /148 /2020
		VS	VS	()
		STATE OF ODISHA		//
610	ABLAPL/0015187/2020	SARMISTHA SAMANTARAY	S.K.BHANJADEO	BASELI SAHI PS /287 /2020
		VS	VS	()
		STATE OF ODISHA		//
611	ABLAPL/0015188/2020	SANTOSH BISWAL	SIDHARTHA SANKAR RAY	BHADRAK TOWN /312 /2020
		VS	VS	()
		STATE OF ODISHA		//
612	ABLAPL/0015189/2020	BIDYADHAR @ BIDUBHUSAN NAYAK	SAROJ KUMAR DASH	GADISAGADA /142 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :01/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
613	ABLAPL/0015190/2020	STATE OF ODISHA ARTA PRADHAN @ ARATA PRADHAN VS	KISHORE KUMAR MISHRA VS	// KHANDAGIRI P.S. /490 /2020 ()
614	ABLAPL/0015191/2020	STATE OF ODISHA SK. NIJAMUDDIN VS	ASIT KUMAR JENA VS	// KHAIRA /175 /2020 ()
615	ABLAPL/0015192/2020	STATE OF ODISHA ASHOK KUMAR NAYAK @ PAPULU VS	SAROJ KUMAR DASH VS	// DHENKANAL TOWN /32 /2020 ()
616	ABLAPL/0015193/2020	STATE OF ODISHA PRAMOD KUMAR SAHOO VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /148 /2020 ()
617	ABLAPL/0015194/2020	STATE OF ODISHA SANJUKTA LENKA VS	DINABANDHU NAYAK VS	// / /0 ()
618	ABLAPL/0015195/2020	STATE OF ODISHA GOLDY @ FANINDRA BISWAL VS	SIDHARTHA DAS VS	// BARGARH /403 /2020 ()
619	ABLAPL/0015196/2020	STATE OF ODISHA SARBESWAR BARIK VS	DEBASNAN DAS VS	// NAIKANI-DIHI /98 /2020 ()
620	ABLAPL/0015197/2020	STATE OF ODISHA ADITYA NARAYAN LENKA VS	DINABANDHU NAYAK VS	// / /0 ()
621	ABLAPL/0015198/2020	STATE OF ODISHA LALIT KUMAR SAMAL VS	TARA PRASAD MOHAPATRA VS	// BADSABI /143 /2020 ()
622	ABLAPL/0015199/2020	STATE OF ODISHA RASANANDA SAHU @ SAHOO VS	JULU KHANSAMA VS	// CHARMAL /149 /2020 ()
623	ABLAPL/0015200/2020	STATE OF ODISHA KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	CHANDRA MADHAB SINGH VS	// MALGODOWN /221 /2020 () //

ORISSA HIGH COURT**FILING REPORT AS ON :01/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
624	ABLAPL/0015201/2020	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	CHANDRASEKHARPUR /33 /2018 () //
625	ABLAPL/0015202/2020	NARAYAN MALLICK VS STATE OF ODISHA	DEBASNAN DAS VS	KISSANNAGAR PS /166 /2020 () //
626	ABLAPL/0015203/2020	KALIA DAS VS STATE OF ODISHA	S.P.DAS VS	KHANDAGIRI P.S. /564 /2020 () //
627	ABLAPL/0015204/2020	RABINARAYAN SATAPATHY VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	CHANDANPUR /227 /2020 () //
628	ABLAPL/0015205/2020	K.SUPA RAO @ K.SUBBA RAO VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /278 /2020 () //
629	ABLAPL/0015206/2020	AMLANJYOTI JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BALIANTA P.S. /274 /2020 () //
630	ABLAPL/0015207/2020	SIBA BINDHANI VS STATE OF ODISHA (HOME)	SANTOSH CHANDRA ATABUDHI VS	CAPITAL P.S. /295 /2014 () //
631	ABLAPL/0015208/2020	SANTOSH RAJU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	DAMANJODI /29 /2019 () //
632	ABLAPL/0015209/2020	K.SUPA RAO @ K.SUBBA RAO VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	ATTABIRA /279 /2020 () //
633	ABLAPL/0015210/2020	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	NIALI /269 /2020 () //
634	ABLAPL/0015211/2020	G.TAJESH RAM VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /327 /2020 () //
635	ABLAPL/0015212/2020	BIPLAB KESHARI DAS @ SIBU DAS	SURYAKANTA DWIBEDI	TALASARI MARINE /62 /2020

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FILING REPORT AS ON :01/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
636	ABLAPL/0015213/2020	SANTU SAHANI	BHABANI SANKAR MISHRA	DHARMASALA /86 /2020
		VS	VS	()
		STATE OF ODISHA		//
637	ABLAPL/0015214/2020	SITAKANTA PRADHAN	S.K.DWIBEDI	NIALI /274 /2020
		VS	VS	()
		STATE OF ODISHA		//
638	ABLAPL/0015215/2020	PUSPALATA MALLICK	BIPLAB KUMAR DASH	PARADEEP LOCK /176 /2020
		VS	VS	()
		STATE OF ODISHA		//
639	ABLAPL/0015216/2020	ALOK KUMAR DAS	GYANARANJAN MOHANTY	LAXMISAGAR P.S. /321 /2020
		VS	VS	()
		STATE OF ODISHA		//
640	ABLAPL/0015217/2020	BRAHMANANDA ROUT @ KUMPHA ROUT	ARIJEET MISHRA	SUKINDA /194 /2020
		VS	VS	()
		STATE OF ODISHA		//
641	ABLAPL/0015218/2020	SANDIP @ SANDEEP SAHU	CHANDRA LENKA RAY	BANTALA /276 /2020
		VS	VS	()
		STATE OF ODISHA		//
642	ABLAPL/0015219/2020	BIMALA LAXMI PANDA	JAYAKRISHNA MOHAPATRA	CHANDABALI /235 /2020
		VS	VS	()
		STATE OF ODISHA		//
643	ABLAPL/0015220/2020	AJAY MIRDHA	BIJAYA KUMAR RAGADA	JHARSUGUDA /681 /2020
		VS	VS	()
		STATE OF ODISHA		//
644	ABLAPL/0015221/2020	SASHIKANTA DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /233 /2020
		VS	VS	()
		STATE OF ODISHA		//
645	ABLAPL/0015222/2020	SMRUTI CHANDRA PRUSTY	PULAKESH MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :01/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2020 ARBA/16/2020	M/S. H.M CONSTRUCTION CO.-MP	S.S.RAO
2	34/2020 WPCRL/62/2020	CHANDRA DAS-MP	B.S.RAYAGURU
3	35/2020 WPCRL/146/2020	SUJATA ANJALI MALLICK-MP	AMIYA KUMARMOHANTY (A)
4	36/2020 WPCRL/146/2020	SUJATA ANJALI MALLICK-MP	AMIYA KUMARMOHANTY (A)
5	99/2020 RFA/68/2003	DEBASIS SAHU-MP	M/S.S.P.MISHRA,M/S.S.S.RAO
6	128/2020 CMAPL/258/2020	BRAJABANDHU BEHERA-MP	A.K.HOTA
7	203/2020 TRP(C)/208/2020	BEBINA BISOYI-MP	SOUBHAGYA KUMAR DASH
8	204/2020 TRP(C)/371/2019	SOU MYASHREE ROUT-MP	RAKESH RANJAN DASH
9	216/2020 CRLMP/1515/2020	DAMAYANTI SWAIN-MP	GYANENDRA KUMAR TRIPATHY
10	476/2020 RSA/69/2011	STATE-MP	AGA
11	477/2020 RSA/208/2020	UTTAM MOHARANA-MP	SAMARENDRA PATTANAİK
12	480/2020 RSA/402/2009	MADHUKAR MAJHI-MP	M/S.KARUNAKAR JENA
13	481/2020 RSA/171/2004	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
14	482/2020 RSA/171/2004	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
15	483/2020 RSA/171/2004	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
16	484/2020 RSA/394/2012	P.V.SOMESWAR RAO@Y.S-MP	M/S.ARUN KU.MISHRA
17	485/2020 RSA/394/2012	P.V.SOMESWAR RAO@Y.S-MP	M/S.ARUN KU.MISHRA
18	486/2020 RSA/394/2012	P.V.SOMESWAR RAO@Y.S-MP	M/S.ARUN KU.MISHRA
19	524/2020 CRLREV/457/2020	NILAMBAR BIDIKI-MP	SOUBHAGYA KUMAR DASH
20	525/2020 CRLREV/457/2020	NILAMBAR BIDIKI-MP	SOUBHAGYA KUMAR DASH
21	526/2020 CRLREV/458/2020	RUKSANA KHATUN-MP	TARAPRASAD MOHAPATRA
22	646/2020 CMP/660/2020	KANAKALATA SAHU-MP	D.P.MOHANTY
23	647/2020 CMP/660/2020	KANAKALATA SAHU-MP	D.P.MOHANTY
24	733/2020 FAO/706/2020	MANAGING COMMITTEE OF DHARROPANI HIGH SCHOOL-MP	P.PATTANAYAK
25	1140/2020 CRLMC/1673/2020	RANJAN BEHERA-MP	SUBAS CHANDRA DAS
26	1141/2020	RANJAN BEHERA-MP	SUBAS CHANDRA DAS

27	CRLMC/1673/2020 1142/2020	RUBI SWAIN-MP	SUBAS CHANDRA DAS
28	CRLMC/1674/2020 1143/2020	RUBI SWAIN-MP	SUBAS CHANDRA DAS
29	CRLMC/1674/2020 1144/2020	DAMAYANTI BISOYI-MP	PRASANNA KUMAR MISHRA
30	CRLMC/1675/2020 1145/2020	BIBEKANANDA @ NIGAMANANDA BHUYAN-MP	NAGEN KUMAR BARICK
31	CRLMC/1678/2020 1146/2020	A.GOURI SHANKAR RAO-MP	RAJIB LOCHAN PATTNAIK
32	CRLMC/1681/2020 1147/2020	MANISH AGARWAL-MP	YUVRAJ PAREKH
33	CRLMC/1683/2020 1154/2020	SATYANANDA PATRA-MP	BISWAJIT MOHAPATRA
34	CRLA/600/2020 1155/2020	SATYANANDA PATRA-MP	BISWAJIT MOHAPATRA
35	CRLA/600/2020 1156/2020	NAIKU MAJHI-MP	M/S.NIRANJAN PANDA
36	CRLA/454/2014 1157/2020	GOBARDHAN@GOBARU BHOI-MP	NIRANJAN PANDA
37	CRLA/805/2018 1157/2020	DHIREN PANDA-MP	SK.ZAFARULLA
38	ABLAPL/10699/2019 1158/2020	DAMODAR SAHU-MP	BASANTA KUMAR DAS
39	CRLA/602/2020 1159/2020	DAMODAR SAHU-MP	BASANTA KUMAR DAS
40	CRLA/602/2020 1160/2020	PAPUA@PABITRA BEHERA-MP	M/S.DILLIP MOHANTY
41	CRLA/521/2011 1161/2020	JEETAN@LOKANATH BENET-MP	M/S.BIBHU PRASAD DAS
42	CRLA/102/2018 1191/2020	RAHUL SINGH-MP	NALINI KANTA MOHANTY
43	BLAPL/10600/2019 1192/2020	PRATAP MAJHI-MP	SOURA CHANDRA MOHAPATRA
44	BLAPL/7912/2020 1193/2020	RINTU @ RANJAN MAJHI-MP	DIBYAJYOTI SAHOO
45	BLAPL/8723/2020 1194/2020	AKASH DIGAL-MP	M/S SATYA RANJAN MULIA
46	BLAPL/9987/2019 1195/2020	KEDAR ROUT-MP	SARATHI JYOTI MOHANTY
47	BLAPL/7041/2020 1350/2020	REGIONAL MANAGER, ORIENTAL INSURANCE CO. LIMITED-MP	SUBRAM SATPATHY
48	MACA/738/2020 1351/2020	THE ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
49	MACA/766/2020 1352/2020	ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
50	MACA/767/2020 1353/2020	THE DIVISIONAL MANAGER (LEGAL), M/S. NEW INDIA ASSURANCE-MP	ASPIRANTE
51	MACA/399/2020 1354/2020	THE MANAGER,ORIENTAL INSURANCE COMPANY LTD.-MP	MAM ALI KHAN
52	MACA/705/2020 1355/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED-MP	MAM ALI KHAN
53	MACA/755/2020 1356/2020	UNIVERSAL SOMPO GENERAL INSURANCE COMPANY LTD.-MP	MAM ALI KHAN
54	MACA/161/2020 1581/2020	SUJATA ROUT-MP	SUBHRANSU BHUSAN MOHANTY
55	WA/720/2020 14408/2020	SABYASACHI MOHANTY-MP	ANUPAM DASH
56	WP(C)/33209/2020 14409/2020	SABYASACHI MOHANTY-MP	ANUPAM DASH
57	WP(C)/33209/2020 14410/2020	M/S LEKCON INFRASTRUCTURE PVT. LTD.-MP	N.SAHANI
	WP(C)/33214/2020		

58	14411/2020 WP(C)/33216/2020	SOUMYA NANDAN KHUNTIA-MP	SOUBHAGYA KUMAR DASH
59	14412/2020 WP(C)/33218/2020	LATA NAIK-MP	TRILOCHAN NANDA
60	14413/2020 WP(C)/33220/2020	BIJAYA KUMAR ROUT-MP	BIGYAN KUMAR SHARMA
61	14414/2020 WP(C)/33223/2020	HAZARU SARANGI-MP	TRILOCHAN NANDA
62	14415/2020 WP(C)/33224/2020	BINOD BIHARI PANDA-MP	BIGYAN KUMAR SHARMA
63	14416/2020 WP(C)/33226/2020	M/S FIREWATER DISTILLERIES PVT.LTD.-MP	BIRAJA PRASANNA DAS
64	14417/2020 WP(C)/33228/2020	SIMANCHALA GOUDA-MP	S.K.MOHANTY
65	14418/2020 WP(C)/33232/2020	M.JAGANNATH RAO-MP	HEMANTA KUMAR MUND
66	14419/2020 WP(C)/33233/2020	BINOD BEHARI ROUT-MP	SUPRIYA PATRA
67	14420/2020 WP(C)/33236/2020	DEBENDRA KUMAR BISWAL-MP	SUPRIYA PATRA
68	14421/2020 WP(C)/33244/2020	SURYAKANTA SWAIN-MP	BIREN SANKAR TRIPATHY
69	14423/2020 WP(C)/33245/2020	RAJEEBA KUMAR DUTTA-MP	BIRAJA PRASANNA SATAPATHY
70	14424/2020 WP(C)/33247/2020	BIGYAN BHUSAN PATTANAIK-MP	SURYA NARAYAN PATNAIK
71	14425/2020 WP(C)/33253/2020	SUBRATA KUMAR PATTANAYAK-MP	SANGRAM JENA
72	14426/2020 WP(C)/33255/2020	ASIM KUMAR MOHAPATRA-MP	KHIROD K. ROUT
73	14427/2020 WP(C)/33259/2020	AMIYA KUMAR MOHAPATRA-MP	KHIROD K.ROUT
74	14428/2020 WP(C)/33267/2020	M/S.B.L.S.INTERNAL SERVICES LIMITED-MP	BANSHIDHAR BAUG
75	14429/2020 WP(C)/33268/2020	SATYABRAT PAL-MP	SANJIB MOHANTY
76	14430/2020 WP(C)/33270/2020	PURUSOTTAM DALABEHERA-MP	GYANA RANJAN SETHI
77	14431/2020 WP(C)/33273/2020	SANTOSH KUMAR GOUDA-MP	GYANA RANJAN SETHI
78	14432/2020 WP(C)/33276/2020	RABINDRA PRASAD NANDA-MP	PRAVAKAR BEHERA
79	14433/2020 WP(C)/33275/2020	CHANDRADHWAJA NAIK-MP	M.PRATAP @ (P.K.MOHAPATRA)
80	14434/2020 WP(C)/33279/2020	RAMESH CHANDRA SAMAL-MP	DILLIP RAY
81	14435/2020 WP(C)/33278/2020	VEDANTA LTD.-MP	PRASHANTA KUMAR NAYAK
82	14436/2020 WP(C)/33284/2020	BAMDEV SAHOO-MP	DILLIP KUMAR MOHAPATRA
83	14437/2020 WP(C)/33291/2020	MOHTA TECHNOCRATS PVT. LTD.-MP	MITALEE JESTHI
84	14438/2020 WP(C)/33294/2020	HEMANTA KUMAR MOHANTA-MP	PRAFULLA KUMAR RATH
85	14439/2020 WP(C)/33301/2020	AKHILA KUMAR NAIK-MP	KRISHNA CHANDRA SAHU
86	14440/2020 WP(C)/33302/2020	ASHOK KUMAR SAMANTA-MP	SOMANATH MISHRA
87	14441/2020 WP(C)/33303/2020	UTTAM KUMAR PRADHAN-MP	KRISHNA CHANDRA SAHU
88	14442/2020 WP(C)/33304/2020	SUDHANSU SEKHAR PATTNAIK-MP	KRISHNA CHANDRA SAHU
89	14443/2020	MALAYA KUMAR SAHOO-MP	KRISHNA CHANDRA SAHU

90	WP(C)/33306/2020 14444/2020	BIRENDRA KUMAR MOHANTY-MP	PRABODHA CH. NAYAK
91	WP(C)/33307/2020 14445/2020	STATE OF ODISHA-MP	SENIOR STANDING COUNSEL (S AND ME)
92	WP(C)/33308/2020 14446/2020	BIRENDRA KUMAR MOHANTY-MP	PRABODHA CH. NAYAK
93	WP(C)/33309/2020 14447/2020	ABS MANAMOHAN MALLICK-MP	PRABODHA CH. NAYAK
94	WP(C)/33313/2020 14448/2020	BIJAY KUMAR PANDA-MP	SUKANTA KUMAR DALAI
95	WP(C)/33315/2020 14449/2020	M/S. BIRLA TYRES-MP	SIDHARTHA RAY
96	WP(C)/33316/2020 14450/2020	PRAKASH CHANDRA PANDA-MP	SUKANTA KUMAR DALAI
97	WP(C)/33317/2020 14451/2020	JITENDRIYA NATH-MP	S.K.NATH
98	WP(C)/33318/2020 14452/2020	P.LAXMANA RAO-MP	PRAFULLA KUMAR MOHAPATRA
99	WP(C)/33322/2020 14453/2020	PRAHALLAD NAYAK-MP	AJAYA KUMAR JENA
100	WP(C)/33334/2020 14454/2020	SATYAJIT DHARUA-MP	SUKANTA KUMAR DALAI
101	WP(C)/33335/2020 14455/2020	RABINDRA SETHY-MP	AKSHAYA KUMAR PANDEY
102	WP(C)/33336/2020 14456/2020	KANAKALATA BEHERA-MP	K.P.MISHRA
103	WP(C)/33340/2020 14457/2020	JYOTSHNA ROUT-MP	K.P.MISHRA
104	WP(C)/33341/2020 14458/2020	SHASHIKANTA SWAIN-MP	ADITYA KUMAR MOHAPATRA
105	WP(C)/33345/2020 14459/2020	RANJAN KUMAR PATTANAIAK-MP	SUBRATA MISHRA
106	WP(C)/33346/2020 14460/2020	SHYAM SUNDAR NAYAK-MP	G.S.MANTOAR
107	WP(C)/33349/2020 14461/2020	SOUDAMINI TANTY-MP	GOURANG CHARAN MOHAPATRA
108	WP(C)/33348/2020 14462/2020	NARAN MAHALI-MP	SATYABRATA MOHANTY
109	WP(C)/33352/2020 14463/2020	INTELLECTUAL FORUM, BANKI-MP	NIRANJAN PANDA
110	WP(C)/33351/2020 14464/2020	AKHILA CHANDRA KHILLAR-MP	SATYABRATA MOHANTY
111	WP(C)/33353/2020 14465/2020	ASIT KUMAR NAYAK-MP	SATYABRATA MOHANTY
112	WP(C)/33354/2020 14466/2020	SAMUEL NAG-MP	SANGRAMJIT PANDA
113	WP(C)/33357/2020 14467/2020	RAMA PRASAD TRIPATHY-MP	BANSHIDHAR BAUG
114	WP(C)/33360/2020 14468/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADVOCATE
115	WP(C)/33362/2020 14469/2020	BHARAT DEHURY-MP	DAYANIDHI MISHRA
116	WP(C)/33363/2020 14470/2020	AMRIT KUMAR PRADHAN-MP	GYANA RANJAN SETHI
117	WP(C)/33364/2020 14471/2020	JALENDRA NATH RANA-MP	PURUSOTTAM CHULI
118	WP(C)/33366/2020 14472/2020	TIMIR CHANDRA MOHAPATRA-MP	PURUSOTTAM CHULI
119	WP(C)/33371/2020 14473/2020	BAIKUNTH NATH SAHU-MP	PURUSOTTAM CHULI
120	WP(C)/33377/2020 14474/2020	DEEPAK KUMAR MOHAPATRA-MP	PURUSOTTAM CHULI
	WP(C)/33381/2020		

121	14475/2020 WP(C)/33386/2020	SURYA KANTA MISHRA-MP	PURUSOTTAM CHULI
122	14476/2020 WP(C)/33389/2020	RUPESH KUMAR PRADHAN-MP	PURUSOTTAM CHULI
123	14477/2020 WP(C)/33392/2020	BIKASH KUMAR MOHANTY-MP	PURUSOTTAM CHULI
124	14478/2020 WP(C)/33394/2020	ARUN KUMAR SAHOO-MP	PURUSOTTAM CHULI
125	14480/2020 WP(C)/33397/2020	GYANARANJAN TRIPATHY-MP	PURUSOTTAM CHULI
126	14481/2020 WP(C)/33396/2020	SWAPNARANI TRIPATHY-MP	RAMDAS ACHARY
127	14482/2020 WP(C)/33402/2020	PRADEEP KUMAR BEHERA-MP	BIBHU PRASAD DAS
128	14483/2020 WP(C)/9827/2015	PRAGATI RANJAN MOHANTY-MP	M/S.SIDHESWAR MALLICK
129	14484/2020 WP(C)/13507/2018	SARAT KUMAR PANDA-MP	M/S.SIDHESWAR MALLIK
130	14485/2020 WP(C)/13507/2018	SARAT KUMAR PANDA-MP	M/S.SIDHESWAR MALLIK
131	14486/2020 WP(C)/12711/2020	JAYARAM PUJAHARI-MP	MANOJ KUMAR MOHANTY
132	14487/2020 WP(C)/33410/2020	ADARSHA DURGABATI RASTRABHASA VIDYALAYA-MPS.K.OJHA	
133	14488/2020 WP(C)/8699/2017	BHAIRAB KU.SAHOO-MP	M/S.SIDHARTHA MISHRA,M/S.B.PANDA
134	14489/2020 WP(C)/32285/2020	BINOD KUMAR-MP	PRAFULLA KUMAR RATH
135	14490/2020 WP(C)/30183/2020	SANTANU KUMAR MOHANTY-MP	B.S.PANIGRAHI
136	14493/2020 WP(C)/33419/2020	ALOK JADHAV-MP	DEBARAJ MOHANTY
137	14494/2020 WP(C)/33422/2020	CHANDRASEKHAR BARIK-MP	KISHORE KUMAR MISHRA
138	14495/2020 WP(C)/33424/2020	SEFALI DAS-MP	K.P.MISHRA
139	14496/2020 WP(C)/33427/2020	PANKAJ LOCHAN PADHY @ PADHI-MP	RAJIV KUMAR MAHANTA
140	14497/2020 WP(C)/33428/2020	ARNAPURNA MUDULI-MP	K.P.MISHRA
141	14498/2020 WP(C)/29637/2020	GOVERNING BODY OF WOMENS COLLEGE JAPAKUD-MPDURGESH NARAYAN RATH	
142	14499/2020 WP(C)/33431/2020	BEBINA PARIDA-MP	GANESWAR BEHERA
143	14501/2020 WP(C)/12307/2020	ABHIMANYU SAHU-MP	S.P.MOHANTY
144	14502/2020 WP(C)/33436/2020	TAPAN KUMAR ROUT-MP	SAMEER KUMAR DAS
145	14503/2020 WP(C)/23022/2020	SARAT KUMAR SAHU-MP	GAYATRI PATRA
146	14504/2020 WP(C)/33440/2020	RAKESH KUMAR SAHOO-MP	B.B.SWAIN
147	14505/2020 WP(C)/21603/2020	NILAMADHAB @ NEELAMADHAB SAHU-MP	K.P.MISHRA
148	14506/2020 WP(C)/19023/2019	AKSHAYA KUMAR NAYAK-MP	M/S R.N MISHRA 2
149	14507/2020 WP(C)/33441/2020	DHARMARANJAN PATI-MP	ABHIRAM SWAIN
150	14508/2020 WP(C)/6844/2018	MANORANJAN BISWAL-MP	M/S.BABITA KUMARI PATTNAIK
151	14509/2020 WP(C)/28792/2019	BANAMALI NAYAK-MP	AMAR KUMAR MOHANTY
152	14512/2020	PURNA CHANDRA BEHERA-MP	ASHOK PATTNAIK

153	WP(C)/33439/2020 14513/2020	KABITA MANJARI MOHAPATRA-MP	K.P.MISHRA
154	WP(C)/33442/2020 14515/2020	SOUDAMINI DWIBEDY-MP	K.P.MISHRA
155	WP(C)/33445/2020 14516/2020	RAJESH KUMAR DEO-MP	SMRUTI RANJAN PATI
156	WP(C)/33446/2020 14517/2020	SANTOSH KUMAR NAIK-MP	MANAS CHAND
157	WP(C)/33449/2020 14518/2020	PRADHAN BUILDER PVT.LTD.-MP	SHIB SHANKAR MOHANTY
158	WP(C)/33448/2020 14519/2020	PADMA CHARAN SAHOO-MP	M/S.BUDHADEV ROUSTRAY
159	WP(C)/19346/2019 14520/2020	KUNJA BIHARI PANDA-MP	ISHWAR MOHANTY
160	WP(C)/33452/2020 14521/2020	KAILASH CH.BHUYAN-MP	M/S.G.P.DUTTA
161	WP(C)/2920/2012 14522/2020	RABINDRA NATH DASH-MP	D.P.MOHANTY
162	WP(C)/33453/2020 14523/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
163	WP(C)/9095/2020 14524/2020	CUTTACK TAX BAR ASSOCIATION-MP	KAJAL SAHOO
164	WP(C)/33457/2020 14525/2020	DR.INDUPRAVA SAMAL-MP	SATYABRATA MOHANTY (1)
165	WP(C)/27969/2020 14526/2020	ANIRUDH KUMAR-MP	M/S.AGASTI KANUNGO
166	WP(C)/22401/2017 14527/2020	SANTOSINI BEHERA-MP	KOUSIK ANANDA GURU
167	WP(C)/33466/2020 14528/2020	BIJAYANANDA PUJARI-MP	PRASANTA KU. SATAPATHY
168	WP(C)/33486/2020 14529/2020	PRATIMA PANDA-MP	P.K.JENA
169	WP(C)/33492/2020 14530/2020	AJIT KUMAR DHAL-MP	ASHOK KUMAR MOHAPATRA 1
170	WP(C)/33501/2020 14531/2020	MAA UMAMANI BLOCK LEVEL MINISTADUM-MP	CHITTA RANJAN PATTNAIK
171	WP(C)/33509/2020 1153/2020	JAYANTA PATASAHANI-MP	
172	ABLAPL/12163/2020 1154/2020	SUBASA JENA @ SUBASH JENA-MP	
173	ABLAPL/10760/2020 1155/2020	NILU PALATASINGH-MP	
174	ABLAPL/11889/2020 1156/2020	DHANIRAM BARIK-MP	
175	ABLAPL/13096/2020 1158/2020	DEBENDRA SAHOO-MP	
176	ABLAPL/13724/2020 1159/2020	SNEHALATA SENAPATI-MP	NIRANJAN SINGH
177	ABLAPL/12365/2020 1196/2020	MAMALA SAMAL-MP	
178	BLAPL/4588/2020 1197/2020	DIPU@DIPAK@HRUDANANDA SINGH-MP	
179	BLAPL/6252/2019 1580/2020	MINAKSHI BISWAL-MP	
180	WA/680/2020 14479/2020	DR.TAMASARANI DAS MOHAPATRA-MP	
181	WP(C)/12725/2020 14491/2020	RANJAN KUMAR MANTRY-MP	
182	WP(C)/30946/2020 14492/2020	KISHOR KUMAR NAIK-MP	
183	WP(C)/15969/2020 14500/2020	CHAITANYA BEHERA-MP	
	WP(C)/15209/2020		

184	14510/2020 WP(C)/30945/2020	ALOK DASH-MP
185	14511/2020 WP(C)/29642/2020	PREMALATA SAHOO-MP
186	14514/2020 WP(C)/30435/2020	SITAL PRAVA DHAL-MP